



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,25th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO DIVISION BENCH-I), ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGMENT</b>				
1	Mat.App./21/2019	SRI SUDIPTA NATH <b>Versus</b> SMT MRINALINI SARKAR	MR. U B SARMA MR. J PAWE	MR. A SARMAH LEGAL AID COUNSEL
<b>MOTION</b>				
2	WP(C)/167/2022 FIXED	JAGADISH MASHAHARY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR D KALITA MR. R MAJUMDAR MR R DHAR MRS. R RONGMEI MR B C MUCHAHARY	GA, ASSAM SC, HEALTH
3	WP(C)/7297/2022 FIXED	MD REZZAK ALI @ REZZAK KHAN AND 3 ORS <b>Versus</b> THE PRINCIPAL SECRETARY / COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 7 ORS	G UDDIN MR. A UDDIN MS. P ADHIKARI	SC, APDCL
<b>ADMISSION</b>				
4	WP(C)/4840/2021 FIXED	ASHOK KUMAR DAS AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. A AHMED MRS. R DEVI MS. D GOSWAMI	C.G.C. MRS. R DEVI ASSTT.S.G.I.
5	WP(C)/5697/2021 FIXED	UNION OF INDIA AND 2 ORS <b>Versus</b> MES NO. 439169 VINOD KUMAR GUPTA	MR. B CHAKRAVARTY (C.G.C.)	MR. A AHMED (FOR CAVEATOR) MS. D GOSWAMI (FOR CAVEATOR)
6	WA/279/2022 FIXED	THE INDUSTRIAL PAPERS (ASSAM) LTD. EMPLOYEES UNION AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS. E	MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL MR J SINGH	GA, ASSAM SC, FINANCE SC, AIDC
7	WA/303/2022 FIXED	PONAKAN KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS. B	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
8	WA/319/2022 FIXED	BISHURAM CHAUHAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS .	MR.S CHAUHAN MR. A R SHOME MR.P MAJUMDAR N ALAM	GA, ASSAM SC, PWD

9	WA/354/2022 FIXED	ANJUWARA AHMED <b>Versus</b> NAZMA AHMED AND 6 ORS	MR. K N CHOUDHURY K U AHMED MR. M K HUSSAIN MRS. S Y AHMED MR. A AHMED MR. M ALOM	SC, P AND R.D. GA, ASSAM SC, ASEC
	<b>WITH</b> I.A.(Civil)/3290/2022 <b>in</b> WA/354/2022	ANJUWARA AHMED <b>Versus</b> NAZMA AHMED AND 6 ORS	MR. K N CHOUDHURY K U AHMED MR. M K HUSSAIN MRS. S Y AHMED MR. A AHMED MR. M ALOM	SC, P AND R.D. GA, ASSAM SC, ASEC
<b><u>ORDERS</u></b>				
10	PIL/78/2012 FIXED	PRODYUT KUMAR BORA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	P K GOSWAMI S BORTHAKUR U K DEKA V RAJKHOWA	MR N DUTTA GA, ASSAM MR.N N B CHOUDHURY MR.M KHATANIAR MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A NARZARI MS. B BHUYAN, SC BTC MR. A B T HAQUE MR.U S BORA MR. S BASUMATARY SC, REVENUE
11	PIL/22/2019	THE NORTH EAST HERITAGE FOUNDATION AND ANR. <b>Versus</b> THE UNION OF INDIA AND 10 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM ASSTT.S.G.I. SC, BTC SC, ELECTION COMMISSION.
	<b>WITH</b> I.A.(Civil)/2213/2019 <b>in</b> PIL/22/2019	RAJKUMAR PRITHVIRAJ NARAYAN DEV MECH <b>Versus</b> THE UNION OF INDIA AND 10 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM ASSTT.S.G.I. SC, BTC
12	PIL/73/2020 FIXED	AMGURI NABA NIRMAN SAMITY <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR A R BHUYAN MR. S RANA	GA, ASSAM SC, AGRI. DEPARTMENT
13	I.A.(Civil)/234/2020 FIXED <b>in</b> Mat.App./18235/2019	PARAG DAS <b>Versus</b> SMTI. SHAWSWATI DEVI	MR. R ALI MR. H A AHMED MR. H N ISLAM	MR. A K SARMA MR D KALITA
	<b>WITH</b> Mat.App./18235/2019 (Filing Number)	PARAG DAS <b>Versus</b> SMTI. SHAWSWATI DEVI		
14	Cont.Cas(C)/565/2020 FIXED	MIHIR GOSWAMI <b>Versus</b> AJAY KUMAR BHALLA AND 2 ORS.	MR S M ABDULLAH P MR. MD S HOQUE MR. M DEKA	MR. R K D CHOUDHURY (R-1) MS. L DEVI (R-1)
15	I.A.(Civil)/42/2021 FIXED <b>in</b> PIL/1/2021	GLOBAL TRUST CLUB <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. N DHAR MR. B K SEN MR F HAQUE	ASSTT.S.G.I. GA, NAGALAND
	<b>WITH</b> PIL/1/2021	GLOBAL TRUST CLUB <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. N DHAR MR. B K SEN MR F HAQUE	ASSTT.S.G.I. GA, NAGALAND
16	PIL/19/2022 FIXED	JAVED ALI AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MRS P NAG	MR. K N CHOUDHURY (r-3,4) GA, ASSAM MS. M DEVI (r-3,4) MR. S BARUAH (R-6) MR. A DAS (r-3,4) MS. S KONWAR (R-1, 2 & 5)

17	Mat.App./19/2022 CAVT. NO.04492/022, WITH LCR  <b>WITH</b> I.A.(Civil)/1917/2022 <b>in</b> Mat.App./19/2022	SARASWATI (PAUL) KARMAKAR <b>Versus</b> BABUL CHANDRA KARMAKAR	ALHAJJ I UDDIN	MR. B CHAKRABORTY MR B K KAR (r-1) MR. M DASGUPTA (r-1) MD S ALI (r-1) FOR CAVEATOR
18	WA/124/2022 FIXED	SARASWATI (PAUL) KARMAKAR <b>Versus</b> BABUL CHANDRA KARMAKAR	ALHAJJ I UDDIN	MR. B CHAKRABORTY FOR CAVEATOR
19	WA/241/2022 FIXED	M/S TECHNO CANADA INC. <b>Versus</b> OIL INDIA LTD. AND 2 ORS.	MR. K N CHOUDHURY MR. A DAS	SC, SEC. EDU. MR. R ALI (R-6) H A AHMED (R-6) MR A S SK (R-6) SC, N C HILLS SC, OIL
20	WA/244/2022 CAVT. NO.07602/022, FIXED, CAVT./760/2022	ASSAM PWD ENGINEERS SERVICES ASSOCIATION <b>Versus</b> DEBAJIT DAS AND 7 ORS.	MR. W SHARMA MR P GOGOI	MR. U K NAIR MR A CHAKRABORTY SC, PWD FOR CAVEATOR
21	WA/248/2022 FIXED	PABAN HAZARIKA <b>Versus</b> BASU DEV BISWAS AND 6 ORS. E	MR B D DAS MR. A D CHOUDHURY MR. P DUTTA	MR H R A CHOUDHURY GA, ASSAM MR. H ALI (R-1) MR P SHARMAH MR. R A CHOUDHURY SC, AFDC MS. S KONWAR (R-2,4,5, 6 & 7)
22	WA/307/2022 FIXED	DIMPEE BHUYAN <b>Versus</b> STATE OF ASSAM AND 8 ORS	MR F KHAN MS. R TALUKDAR	SC, IRRIGATION
23	WA/325/2022 FIXED	SAHINUR BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS. A	MR. S BANIK MR. S BANIK	GA, ASSAM
24	WA/328/2022 FIXED	MAMTAJ BEGUM <b>Versus</b> THE STATE OF ASSAM AND 16 ORS. F	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	SC, P AND R.D. GA, ASSAM MR. R K BHUYAN (r-11) MR. M KASHYAP MS M NIROLA (r-11) MR K J SAIKIA
25	WP(C)/1648/2022 FIXED	THE UNION OF INDIA AND 3 ORS. <b>Versus</b> MANISH KUMAR SHAH	MR H GUPTA	MR. S C KEYAL
26	I.A.(Civil)/2588/2022 FIXED <b>in</b> Mat.App./9605/2022 <b>WITH</b> Mat.App./9605/2022 (Filing Number)	MONI RAJBONGSHI <b>Versus</b> BHUPEN RAJBONGSHI  MONI RAJBONGSHI <b>Versus</b> BHUPEN RAJBONGSHI E	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA  MR. K R PATGIRI	MR. K BHATTACHARJEE MR P K KALITA
27	I.A.(Civil)/3458/2022 <b>in</b> WA/13063/2022  <b>WITH</b> WA/13063/2022 (Filing Number)	GHANA KANTA DEKA AND 26 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.  GHANA KANTA DEKA AND 26 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS. B	MR. I H SAIKIA MR. K KALITA R K HAJONG  MR. I H SAIKIA	SC, WATER RESOURCE SC, FINANCE
28	I.A.(Civil)/3473/2022 <b>in</b> WA/11140/2022  <b>WITH</b> WA/11140/2022 (Filing Number)	TINSUKIA MUNICIPAL BOARD AND 4 ORS. <b>Versus</b> ASHIM CHAKRABORTY AND 15 ORS.  TINSUKIA MUNICIPAL BOARD AND 4 ORS. <b>Versus</b> ASHIM CHAKRABORTY AND 15 ORS. B	MR. D DAS SR. ADV MR. R B PHOOKAN MR K TALUKDAR MR. I DAS MS S SHARMA  MR. D DAS SR. ADV	GA, ASSAM SC, FINANCE

	<b>WITH</b> I.A.(Civil)/14046/2022 (Filing Number)	TINSUKIA MUNICIPAL BOARD AND 4 ORS. <b>Versus</b> ASHIM CHAKRABORTY AND 15 ORS. B	MR. D DAS SR. ADV	
29	I.A.(Civil)/3480/2022 B/O, CAVT./1112/2022 (D/O) <b>in</b> WA/337/2022 <b>WITH</b> WA/337/2022 CAVT. NO. 11122/022,	AFIYA BEGUM LASKAR AND 28 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS.  AFIYA BEGUM LASKAR AND 28 ORS <b>Versus</b> THE STATE OF ASSAM AND 12 ORS.	MR. M H LASKAR M. HOSSAIN  MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, PNRD GA, ASSAM  MR B D DAS SC, PNRD GA, ASSAM MR H I CHOUDHURY FOR CAVEATOR
<b>HEARING</b>				
30	Mat.App./47/2017 CAVT. NO. 1085/2017 FIXED  <b>WITH</b> I.A.(Civil)/2808/2017 <b>in</b> Mat.App./47/2017	DR MOHD MERAJ ALAM <b>Versus</b> MRS REHANA BEGUM and ANR  DR MOHD MERAJ ALAM <b>Versus</b> MRS REHANA BEGUM and ANR	MR.G N SAHEWALLA MS.R CHOUDHURY MR.P DEKA MR.A CHETIA MR.M SAHEWALLA  MR.G N SAHEWALLA MS.R CHOUDHURY MR.P DEKA MR.A CHETIA MR.M SAHEWALLA	MR.R ALI FOR CAVEATOR  MR.R ALI FOR CAVEATOR
31	WP(C)/2986/2017 B/O	F. LALHMINGLINA and 3 ORS. <b>Versus</b> THE STATE OF MIZORAM AND 4 ORS	MR.K N CHOUDHURY MR.P MAHANTA MS.K LALRAMNGAHAHI MS.E L CHHANGTE MR.A R MALHOTRA	MR. U K NAIR MR S DAS ADDL. A.G., MIZORAM
32	WA/291/2018 FIXED	LUBI INDUSTRIES LLP <b>Versus</b> STATE OF ASSAM AND 10 ORS	MR. K N CHOUDHURY MR. R BARUAH MR. J PATOWARY MR. N M DUTTA MR D J DAS MR. M PHUKAN	GA, ASSAM
33	WA/292/2021 FIXED	BISWA BORDOLOI AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	SC, WATER RESOURCE SC, FINANCE
34	<b>WITH</b> WA/148/2021	MADHAB DEKA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, WATER RESOURCE SC, FINANCE DEPTT.
35	<b>WITH</b> WA/149/2021	KHANINDRA DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, WATER RESOURCE
36	<b>WITH</b> WA/150/2021	KANDARPA CHOUDHURY AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	SC, WATER RESOURCE SC, FINANCE
37	<b>WITH</b> WA/151/2021	JATISH CHANDRA BORA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, WATER RESOURCE

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LEAVE NOTE OF ADVOCATES FOR 25/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR J SHARMA	21-11-2022	To	20-12-2022
8)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
9)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
10)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
11)	MR B SINHA	19-11-2022	To	03-12-2022
12)	MR. M SARANIA	21-11-2022	To	25-11-2022
13)	MR. S P ROY	21-11-2022	To	08-12-2022
14)	MR S S SHARMA	21-11-2022	To	25-11-2022
15)	MS L SHARMA	21-11-2022	To	25-11-2022
16)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
17)	MR. H. BURAGOHAİN	21-11-2022	To	25-11-2022
18)	MS R SAHA	21-11-2022	To	25-11-2022
19)	MR A GOENKA	21-11-2022	To	30-11-2022
20)	MR R GOENKA	21-11-2022	To	30-11-2022
21)	MR. M MAHANTA	22-11-2022	To	02-12-2022
22)	MS. S BHUYAN	23-11-2022	To	26-11-2022
23)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
24)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
25)	MR. R L YADAV	25-11-2022	To	02-12-2022
26)	MS. K YADAV	25-11-2022	To	02-12-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,25th November 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 2**

#### [DIVISION BENCH-II

**THIS BENCH WILL TAKE UP ADDITIONAL  
HEARING CAUSELIST DATED 07-11-2022  
TO 22-12-2022(RELATING TO DIVISION  
BENCH-II) AND SPECIAL CAUSE LIST  
DATED 21-11-2022 TO 02-12-2022(RELATING  
TO DIVISION BENCH-II),ALONG WITH THE  
FOLLOWING MATTERS**

**MATTERS RELATING TO CRIMINAL APPEAL WILL  
BE TAKEN FIRST BEFORE ADJUCATING THE WP(C)  
RELATING TO FOREIGNER MATTER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/4707/2022 WITH LCR	KHAIRUN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN MS D DEORI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/5665/2022 WITH WP(C)/1994/2020 (D/O), REVIEW PET./105/2021 (D/O)	JARFUL KHATUN @ JHARFULI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MRS. M SAIKIA MS P BORA MR S H MAHMUD MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	WP(C)/6899/2022	SMT. DIPTI DAS @ DIPTI RANI DAS <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. U N CHATTRY MR. O LASKAR	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
4	WP(C)/7227/2022	ANOWARA KHATUN <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. S AHMED MS J HAZARIKA J DEVI	DY.S.G.I. SC, F.T
5	WP(C)/7276/2022	BULI DAS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MD H R AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
6	WP(C)/7309/2022	ABDUL RASHID <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

7	WP(C)/7521/2022	EYAD ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR M HOQUE MR. R A CHOUDHURY MD A WADUD MS S DEVI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
8	WP(C)/7532/2022	SOBIRAN NESSA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M ALI MR. R ISLAM J. E. SARKAR	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
9	WP(C)/7540/2022	MORAN MAJUMDAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MS A DAS MR. F A HASSAN SUSHMITA SENGUPTA MR. P S BISWAS MS A BORAH MS. J GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
10	WP(C)/7545/2022	CHAND ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
11	WP(C)/7549/2022	MINA BIBI @ MINA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. A RAHMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
12	WP(C)/7565/2022	MD. ZAMAL UDDIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
13	WP(C)/7573/2022	HASNARA BEGUM @ HASENA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
14	WP(C)/7579/2022	MUSLIMA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. D GHOSH OWEN. C MS N DEKA MS H BETALA MR. S. K. CHAKMA MS A B MARAK	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
<b>ADMISSION</b>				
15	WP(C)/1153/2017 WITH LCR	ABDUL AZID @ AZIZ @ AJID ALI and ANR. <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.Z HAMMAD MR. E AHMED MR.R A CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
16	WP(C)/4997/2018 WITH LCR	PRANAY DEY AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. B BHUYAN MR. N BORAH	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
17	WP(C)/5942/2018 WITH LCR	MAZEDA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S H SIKDAR MR M HOQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
18	WP(C)/7017/2018 WITH LCR	MUMTAZ BEWA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN MD. M U AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
19	WP(C)/1409/2019 WITH LCR	GAJIBAR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MS A DAS MS A BORAH MS S SENGUPTA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

20	WP(C)/1410/2019 WITH LCR	ABDUL KADIR <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC (R6) SC, ELECTION COMMISSION. (R5) SC, F.T (R2,3,4)
21	WP(C)/1413/2019 WITH LCR	JYOTSNARA BEGUM @ JYOTSNARA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A T SARKAR MS. R RAHMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
22	WP(C)/1414/2019 WITH LCR	MONOWARA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. U C RABHA MR. S M SARMA MR. M M DEKA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
23	WP(C)/1419/2019 WITH LCR	JARIFUDDIN AHMED @ MD. JURUBUDDIN <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR A ALI	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
24	WP(C)/1450/2019 WITH LCR	SIDDIQUE ALI @ SIDDIQUE ALI KARI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR A A DEWAN MR B ISLAM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
25	WP(C)/1486/2019 WITH LCR	SABIYA BEGUM <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. M R DEVI	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
26	WP(C)/2155/2019 WITH LCR	ANOWARA BEGUM @ ANOWARA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR R DHAR MD. A MATLIB	SC, NRC SC, NRC ASSTT.S.G.I. SC, F.T
27	WP(C)/2232/2019 WITH LCR	RAFIQUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
28	WP(C)/2336/2019 WITH LCR	RAJANI BHOUMIK <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
29	WP(C)/2388/2019 WITH LCR	NURJAHAN BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR J ISLAM MR. T MOHAMMAD	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
30	WP(C)/6337/2021 WITH LCR	SURIYA BHANU NESSA @ SURJYA BHANU@ SURJYA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 25/11/2022

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022



7)	MR J SHARMA	21-11-2022	To	20-12-2022
8)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
9)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
10)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
11)	MR B SINHA	19-11-2022	To	03-12-2022
12)	MR. M SARANIA	21-11-2022	To	25-11-2022
13)	MR. S P ROY	21-11-2022	To	08-12-2022
14)	MR S S SHARMA	21-11-2022	To	25-11-2022
15)	MS L SHARMA	21-11-2022	To	25-11-2022
16)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
17)	MR. H. BURAGOHAIN	21-11-2022	To	25-11-2022
18)	MS R SAHA	21-11-2022	To	25-11-2022
19)	MR A GOENKA	21-11-2022	To	30-11-2022
20)	MR R GOENKA	21-11-2022	To	30-11-2022
21)	MR. M MAHANTA	22-11-2022	To	02-12-2022
22)	MS. S BHUYAN	23-11-2022	To	26-11-2022
23)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
24)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
25)	MR. R L YADAV	25-11-2022	To	02-12-2022
26)	MS. K YADAV	25-11-2022	To	02-12-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,25th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 3**

**[CIVIL BENCH-III**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/7703/2019	PARMANANDA RAY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. J KALITA MR. D PEGU	SC, FOREST SC, BTC
2	Cont.Cas(C)/683/2022	LOUIS MAZUMDER <b>Versus</b> JISHNU BARUA	MR F Z MAZUMDER	
3	WP(C)/6332/2022 FIXED	SMTI RUNTI GOHAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P C DEY SC, K A A C	SC, P AND R.D. SC, AG
4	WP(C)/7237/2022 FIXED	PRABHAT CHOUDHARY <b>Versus</b> THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, A S H B
5	WP(C)/7263/2022 FIXED	SRIMATI ROOPA DEWANJI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA B B HUSSAIN MR. H R DAS	GA, ASSAM SC, IWT
6	WP(C)/7268/2022 FIXED	ABDUL JABBAR AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. S MAHANTA MR. M MAHANTA MS SIBANI BORA MD BAKKAR ALI	SC, AG (A AND E) SR. GA, ASSAM SC, DIMA HASAO
7	WP(C)/7272/2022 FIXED	HITESH THAKURIA AND 42 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. K GOSWAMI MR D S DEKA	SC, ELEM. EDU GA, ASSAM SC, SEBA
<b>WITH</b>				
8	WP(C)/7269/2021	MRIGEN BORBARUAH AND 3 ORS <b>Versus</b> THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU
<b>WITH</b>				
9	WP(C)/5450/2022	BARNALI KALITA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MR. M DAS	GA, ASSAM SC, EDU SC, SEBA
10	WP(C)/7312/2022 FIXED	SANJIB CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. L R MAZUMDER MR. A ISLAM	SC, A S T C SC, IWT

11	WP(C)/7522/2022	GUNINDRA KUMAR NATH <b>Versus</b> THE GOVT OF ASSAM AND 7 ORS	MR. P PATHAK MR. A NARZARI MS. S T BOKTH	SC, HEALTH
12	WP(C)/7524/2022	DR. KAMAL NARAYAN KALITA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	DY.S.G.I.
13	WP(C)/7531/2022 B/O	ANUPAM BHATTACHARJEE AND 36 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA	GA, ASSAM SC, IWT SC, TRANSPORT
14	WP(C)/7533/2022	MRINAL KAKATI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J C BORAH	GA, ASSAM
15	WP(C)/7534/2022	FARUK FARIJUR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR I RAFIQUE MS A AFREEN MS. R. R. SAIKIA	DY.S.G.I.
16	WP(C)/7539/2022	HIRUMAI NATH @ HIRU NATH <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. S C BISWAS SUSHMITA SENGUPTA MS. J GHOSH	DY.S.G.I.
17	WP(C)/7542/2022	ASMINA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MD. I HUSSAIN	GA, ASSAM
18	WP(C)/7544/2022	GOURI KUMAR SINGHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S S S RAHMAN MS. R S SADIAL MR. M R SODIAL MR S AHMED MR K BROOK MS S Z HAYAT	SC, AG (A AND E) GA, ASSAM
19	WP(C)/7548/2022	ABDUS SATTAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	M ALAMGEER M ALAMGEER	SC, PWD
20	WP(C)/7555/2022	RUNIMA PAYUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR J ISLAM LEGAL AID COUNSEL	SC, AGRI. DEPARTMENT
21	WP(C)/7556/2022	MOHITON KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R P HAZARIKA TUN RAJKHOWA	GA, ASSAM
22	WP(C)/7557/2022	NITU DUTTA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR J ISLAM MR. A HUSSAIN MS D DAS MR M SIDDIQUE	ASSTT.S.G.I.
23	WP(C)/7560/2022	HITESH SARMA MEDHI AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	SC, FINANCE SC, G M D A
24	WP(C)/7568/2022	ABDUL MANNAN FARUQE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, P AND R.D.
25	WP(C)/7572/2022	FAKAR UDDIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR B SINHA	SC, CO OP
26	WP(C)/7578/2022	PUJA DAS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR MINTU SAIKIA	DY.S.G.I.
<b>ADMISSION</b>				
27	WP(C)/5130/2021 PART-HEARD, FIXED	PHANINDRA JIDUNG <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B SINHA MR. S UPADHAY MR. M K CHOUDHURY	SC, SEC. EDU. MR. B GOGOI MR P NAYAK
28	WP(C)/1660/2016	RAJIBUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N N B CHOUDHURY MD.A HUSSAIN MR.M AHMED	GA, ASSAM SC, FOREST SC, BTC

29	WP(C)/7491/2019 FIXED	SHRI HIREN KALITA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. P J SAIKIA MR. P BORDOLOI	MR. N U K NAIR GA, ASSAM MR. J AHMED MR. S K GOSWAMI MR. A CHETRY MS A HUSSAIN MS U SHARMA MS G PARMAWI MR. R SHARMA SC, REVENUE
30	WP(C)/1087/2020 FIXED	ADHESH KALUWAR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. B CHETRI MR. K K PARASAR MS Y BHUTIA	GA, ASSAM SC, HEALTH
31	WP(C)/2974/2020 B/O	ALL ASSAM NURSES ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. T J MAHANTA MR. A KHANIKAR MR. M SAIKIA	SC, HEALTH AND F W SC, FINANCE
32	WP(C)/293/2021 FIXED	YOUSUF ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M A SHEIKH MS F INTAZ	GA, ASSAM SC, REVENUE SC, FINANCE
33	WP(C)/630/2021	JAGAT DEKA <b>Versus</b> THE STATE OF ASSAM AND 16 ORS.	MR. U K NAIR MR R SINGHA	MR. S K DAS MR. S K DAS MR R KARIM (R-7,9,10,13,14,16,17) MR D BARMAN MR D BARMAN SC, FOREST SC, PCB
34	WP(C)/1855/2021	UBC 1332 HANIF CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	GA, ASSAM
35	WP(C)/3818/2021	DR. SUBHASH CHANDRA SINGH <b>Versus</b> THE ASSAM UNIVERSITY AND 3 ORS.	MR. M DUTTA MR J MAHANTA MS. S DEV	MR. S C KEYAL MR. R MAZUMDAR SC, ASSAM UNIVERSITY
36	WP(C)/4517/2021 FIXED	NURSALIMA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MR S H MAHMUD MS N BORDOLOI MS. M BEGUM MS. P DEVI	GA, ASSAM MR. R MAZUMDAR
37	WP(C)/4703/2021	EX. FORCE NO.025090537 CONSTABLE/COOK MAJARUL ALI <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR H J SAIKIA	MRS. R DEVI ASSTT.S.G.I.
38	WP(C)/4887/2021 B/O	UDDHAB CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, AG SC, FINANCE
39	WP(C)/5889/2021 B/O	MOROMI BASFORE <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. K R PATGIRI MS. C DAS MS. U HAZARIKA MS. P CHAKRABORTY	GA, ASSAM SC, AG SC, FINANCE
40	WP(C)/5900/2021	DUDUL KR PAYEG <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MS. R AHMED	DR. B AHMED (r-8) MR. N HAQUE (r-8) MR. A K AZAD (r-8) MR M HUSSAIN (r-8) SC, PWD
41	WP(C)/1939/2022 B/O	DIPTI RANI DAS @ DIPTY RANI DAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A N AHMED	GA, ASSAM
42	WP(C)/3430/2022 FIXED	SUBHASH DAS <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 3 ORS	MR. A SARMA MR J P CHAUHAN	SC, HEALTH
43	WP(C)/3838/2022 FIXED	DR. PRABHAS CHANDRA SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. M K SARMA MR. R M DEKA MR. D J DAS	SC, AG SC, HEALTH

44	WP(C)/6464/2022 B/O	HEMANTA BORAH <b>Versus</b> THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, HOUSING BOARD
45	WP(C)/6998/2022 FIXED	DIMBESWAR SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS RUKMINI BARUA MS PADMINI BARUA	SC, P AND R.D. GA, ASSAM SC, FINANCE
<b><u>ORDERS</u></b>				
46	Cont.Cas(C)/405/2015 FIXED	NOWGONG CO-OPERATIVE SUGAR MILLS WORKER'S UNION <b>Versus</b> VINOD KUMAR PIPERSANIA and 5 ORS	MR.M K BARUAH MR.M DAS	DR.B AHMED(R-1 & 2) MR.N HAQUE(R-1 & 2) MS.A VERMA(R-3) MS.S KHANIKAR(R-3) MR.N J KHATANIAR(R-3) MR.M HUSSAIN(R-1) MR.A K AZAD(R-1 & 2) MR.S R BARBHUIYA(R-1) MR.KHAYERUDDINR-1 and 2
<b>WITH</b>				
47	Cont.Cas(C)/705/2015	BHABANANDA DUTTA and 37 ORS <b>Versus</b> VINOD KUMAR PEPERSENIA and 7 ORS	MR.M U MONDAL MSN NASRIN MR.M HUSSAIN MR.H R AHMED MDI H KHAN MR.A RAHMAN	DR.B AHMED(R-1, 2 & 5) MR.N HAQUE(R-1, 2 & 5) MS U DAS(R-4) MS.A VERMA(R-4) MS.S KHANIKAR(R-4) MRK UDDIN(R-1, 2 & 5) MR.A K AZAD(R-1)(R-1, 2 & 5) MR.A U AHMEDR-1, 2 and 5 MS.D DEY(R-8)
<b>WITH</b>				
48	Cont.Cas(C)/801/2015	BENU MOHAN BORAH and 25 ORS. <b>Versus</b> VINOD KR. PIPERSANIA and 4 ORS.	MR.K GOGOI MS.P BARUAH MR.S BORTHAKUR	DR.B AHMEDR-1,2,4and5 MR.N HAQUE(R-1,2,4&5) MS U DAS(R-3) MS.A VERMA(R-3) MS.S KHANIKAR(R-3) MR.M HUSSAIN(R-1,2,4&5) MR.A K AZAD(R-1,2,4&5) MR.A U AHMED(R-1, 2&4)
<b>WITH</b>				
49	Cont.Cas(C)/115/2016	GULMAI DAS and 7 ORS <b>Versus</b> VINOD KUMAR PEPERSENIA and 7 ORS	MR.M U MONDAL MR.M HUSSAIN MR.H R AHMED MR.A RAHMAN MD I H KHAN	DR.B AHMED(R-1&2) MR.N HAQUE R-1and2 MS U DAS(R-4) MS.A VERMA(R-4) MR.J M A CHOUDHURY(R- 1&2) MS.S KHANIKAR(R-4) MR.A K AZAD(R-1&2)
50	WP(C)/3904/2018	HARKA BAHADUR DORJEE <b>Versus</b> UNION OF INDIA AND 4 ORS.	MRS. S. BORA MS. N. CHAKRABORTY	MS. B. SARMA (R-1 TO 4) ASSTT.S.G.I.
51	Cont.Cas(C)/618/2019 FIXED	DILIP DAS <b>Versus</b> JISHNU BARUA AND ANR	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR. D NATH MR. D NATH MR D KALITA MR D KALITA
52	Cont.Cas(C)/7/2021 FIXED	SMTI. ANITA SINGHA <b>Versus</b> M S MANIVANNAN, IAS AND ANR	MR. A M S MAZUMDER MR. A A R KARIM	MRS. D DAS BARMAN (R-2) MR. A PHUKAN
53	Cont.Cas(C)/478/2021	KISHALAYA BHATTACHARJEE <b>Versus</b> RAJESH KEMPRAI	MR. JUNM LASKAR MS. A AHMED	MR. B CHOUDHURY MR. B GOGOI MR P NAYAK
54	Cont.Cas(C)/488/2022	MANOJ KUMAR BARUAH <b>Versus</b> 2) SRI DILIP KR. BORAH	MR. B D GOSWAMI MR. J M GOGOI	MR. M K CHOUDHURY (r-5) MR. A BARKATAKI (r-5) MR P BHARDWAJ MR P BHARDWAJ

**HEARING**

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LEAVE NOTE OF ADVOCATES FOR 25/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
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7)	MR J SHARMA	21-11-2022	To	20-12-2022
8)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
9)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
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22)	MS. S BHUYAN	23-11-2022	To	26-11-2022
23)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
24)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
25)	MR. R L YADAV	25-11-2022	To	02-12-2022
26)	MS. K YADAV	25-11-2022	To	02-12-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Friday,25th November 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 4**

**[CIVIL BENCH-II**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CIVIL BENCH-II), ALONG  
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/6980/2021 FIXED	JAKIR HUSSAIN CHOUDHARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A Y CHOUDHURY MS B DAS	SC, ELEM. EDU MR. A K DUTTA (r-6) MR. B PURKAYASTHA (r-6)
	<b>WITH</b>			
2	Cont.Cas(C)/174/2020	SAJAL DAS AND 40 ORS. <b>Versus</b> MANINDER SINGH, IAS AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. D SAIKIA (R-7) MR S M T CHISTIE (R-7) MR. P K BORAH (R-7) MR. B GOGOI MS. N PHUKAN MR P NAYAK MS K DAS MR A CHALIHA
3	Cont.Cas(C)/607/2022 B/O	PRAHLAD DEURI AND 6 ORS <b>Versus</b> DR. BIJOYA CHOUDHURY AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU SC, FINANCE DEPTT.
	<b>WITH</b>			
4	Cont.Cas(C)/605/2022	SWARNALATA DOLEY AND 11 ORS <b>Versus</b> DR. BIJOYA CHUDHURY AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU SC, FINANCE DEPTT.
5	Cont.Cas(C)/622/2022 B/O	KUKIL NEOG AND 9 ORS <b>Versus</b> DR. BIJOYA CHOUDHURY, IAS AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	
6	Cont.Cas(C)/637/2022 FIXED	SAMSUDDOZA MOLLAH <b>Versus</b> SMTI. SURANJANA SENAPATI, ACS	MR. R ISLAM MR G U AHMED	
7	Cont.Cas(C)/640/2022 FIXED	JIRUMONI DOLEY AND ANR <b>Versus</b> DR. BIJOYA CHOUDHURY AND 2 ORS	MRS. K DEVI B. M. KALITA MS S A KHALIFA	
8	Cont.Cas(C)/684/2022	JUGAL KISHOR CHOUDHURY AND 19 ORS <b>Versus</b> DR. BIJOYA CHOUDHURY, IAS AND ANR	MR B D DAS MR H K SARMA MR. D THAOSEN MS K PHUKAN	
9	WP(C)/5674/2022 FIXED	PADMINI BALA NARZARY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS J DEKA MS. A TALUKDAR S BORA	SC, HIGHER EDU SC, BTC
10	WP(C)/7010/2022 FIXED	PROBINA BORAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR P R SARMA MR D MEDHI	SC, ELEM. EDU GA, ASSAM

11	WP(C)/7046/2022	RAMEN GOSWAMI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S P SHARMA MS U SHARMA MR P R SARMA K AHMED	SC, HIGHER EDU
12	WP(C)/7057/2022 FIXED	MD. SAMIUL ISLAM AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. L R MAZUMDER MR. A Z AHMED	SC, ELEM. EDU GA, ASSAM SC, SSA
13	WP(C)/7528/2022	JIBAN CH. KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	DR. P K GOSWAMI MR A BARMAN	SC, EDU
14	WP(C)/7530/2022	BIBHUTI KONWAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
15	WP(C)/7537/2022	LATA BALA DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B SAHARIA MR. A M BARBHUIYA MS A BEGUM	SC, ELEM. EDU
16	WP(C)/7546/2022	AJOY PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	SC, SEC. EDU. GA, ASSAM SC, FINANCE
17	WP(C)/7550/2022	AKHTARA BEGUM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M R SODIAL MR K BROOK MS S Z HAYAT H. BHARALI	GA, ASSAM SC, AG SC, HEALTH
18	WP(C)/7563/2022	SMT. SHARMILA ROY DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS R DEKA MS K PHUKAN	SC, HIGHER EDU SC, AG
19	WP(C)/7564/2022 B/O	FAIJUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS B DEVI	GA, ASSAM SC, EDU
20	WP(C)/7569/2022	SAIDUL AHMED CHOUDHURY AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. F E CHOUDHURY MS. F BEGUM	SC, ELEM. EDU SC, ELEM. EDU
21	WP(C)/7570/2022	GUDDU KUMAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A L MANDAL	SC, ELEM. EDU GA, ASSAM
22	WP(C)/7575/2022	SMTI BINA PANI BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN	SC, ELEM. EDU GA, ASSAM
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
23	I.A.(Civil)/3210/2022 in WP(C)/5157/2022	MUNNI BORA <b>Versus</b> DR. AMAD UDDIN AND 4 ORS.	MR. S K DAS MR. T K MISRA MR. P K MUNIR MR R KARIM MR D BARMAN MR. A GAYAN	SC, HIGHER EDU MR J ABEDIN GA, ASSAM
	<b>WITH</b> WP(C)/5157/2022	DR. AMAD UDDIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU GA, ASSAM K U AHMED (r-4) MS P SARMA (r-4) MS N HASAN (r-4)
24	I.A.(Civil)/3417/2022 B/O in Cont.Cas(C)/219/2019 <b>WITH</b> Cont.Cas(C)/219/2019	DEBJANI DEBNATH AND ANR. <b>Versus</b> DILIP CHANDRA NATH AND 4 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. R K D CHOUDHURY
	<b>WITH</b> Cont.Cas(C)/219/2019	DEBJANI DEBNATH AND ANR. <b>Versus</b> DILIP CHANDRA NATH AND 2 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR. R K D CHOUDHURY
25	<b>WITH</b> Cont.Cas(C)/230/2019	GOPALJI MISHRA AND 9 ORS. <b>Versus</b> DILIP CHANDRA NATH AND 4 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. R K D CHOUDHURY MRS. A GAYAN ASSTT.S.G.I. SC. ASSAM UNIVERSITY

**ADMISSION**



26	WP(C)/5883/2015 FIXED	MD. ZAKIR HUSSAIN <b>Versus</b> THE REGISTRAR and ANR,	MR.S S S RAHMAN MR.S B RAHMAN MR.M R SODIAL	SC, G U
27	WP(C)/986/2020 B/O	KAMALA BEZBARUAH MEMORIAL COLLEGE OF TEACHER EDUCATION <b>Versus</b> UNION OF INDIA AND 6 ORS.	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MR T GOGOI	SC, ELEM. EDU MR. I ALAM, SC, NCTE SC, N C T E ASSTT.S.G.I. SC, DIB. UNIVERSITY
28	WP(C)/3615/2020	MAINUL HAQUE ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	SC, SEC. EDU. GA, ASSAM J U AHMED (R5, R6) MR. R K MUSHAHARY (R5, R6) MR S R NAWAZ (R5, R6)
29	WP(C)/5127/2021 FIXED	MALAYA DEKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU GA, ASSAM MR. N D BHUYAN (r-8) MS. S BHATTACHARYYA (r- 8) MR P D BHUYAN (r-8)
30	WP(C)/5703/2021 B/O	BISWAJIT DEKA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M AHMED MR. A ROSHID MS. M R DEVI	SC, SEC. EDU. GA, ASSAM
31	WP(C)/6005/2021 FIXED	NITYA NANDA PAIT AND 18 ORS. <b>Versus</b> THE STATE OF ASSAM AND 17 ORS.	MR. D DAS SR. ADV MS. S CHUTIA	SC, APSC MR. S BORTHAKUR (R 4 - R 18) MS. P BORAH (R 4 - R 18)
	<b>WITH</b> I.A.(Civil)/3095/2022 <b>in</b> WP(C)/6005/2021	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR. <b>Versus</b> NITYA NANDA PAIT AND 20 ORS.	MR. T J MAHANTA SC, APSC	MR. D DAS SR. ADV MRS. S SARMA
32	WP(C)/7293/2021 FIXED	BASANTI MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR H DAS MR. B C DEKA	SC, ELEM. EDU SC, AG SC, FINANCE SC, KARBI ANGLONG
33	WP(C)/261/2022	PROF (DR) DEVASHISH KAR <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	Mukesh Sharma MS F RAHMAN	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, AG
34	WP(C)/580/2022 FIXED	FARHANA KHANAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, SEC. EDU. SC, AG MR. S K MEDHI
35	WP(C)/789/2022	SALEK AHMED AND 17 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, ELEM. EDU GA, ASSAM SC, SSA
36	WP(C)/1934/2022	BHUBANESWAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS P RAI MR H BEZBARUA MR. S J SARMAH MR. U SARMA	SC, SEC. EDU. SC, AG MR. S K MEDHI SR, GA, ASSAM SC, FINANCE
37	WP(C)/2811/2022	BANIKANTA NATH AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS		SC, ELEM. EDU
38	WP(C)/2927/2022 FIXED	INCHEBUING JEME <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN	SC, ELEM. EDU SC, AG SC, NCHAC SC, FINANCE
39	WP(C)/3695/2022 B/O	PRANAB DUTTA AND 30 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	SC, HIGHER EDU
40	WP(C)/4708/2022 B/O	SWELL ALOM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU GA, ASSAM
41	WP(C)/5592/2022	NAYANMANI DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD S HOQUE MR. M DEKA MR D K ROY MR. F A FAROOQUE	SC, ELEM. EDU SC, BTC

42	WP(C)/6353/2022	SMT. CHANDRA PROVA DOWARAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, ELEM. EDU
43	WP(C)/7211/2022 FIXED	JYOTI MOHAN NATH AND 4 ORS <b>Versus</b> THE GAUHATI UNIVERSITY AND 2 ORS	MR. SAILENDRA DEKA MS. J BORO MR J DAS	SC, G U
<b>BAIL HEARING (BA)</b>				
44	Bail Appln./2663/2022 WITH CASE DIARY	AJAY JAISWAL <b>Versus</b> NARCOTICS CONTROL BUREAU	MR H R A CHOUDHURY MR. S ROY MR. M H LASKAR MR. M A CHOUDHURY	SC, NCB
<b>ORDERS</b>				
45	Cont.Cas(C)/491/2019 FIXED	ARABINDA KUMAR SARMA AND 23 ORS. <b>Versus</b> MONIMALA PHUKAN BORTHAKUR AND 5 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MS. S NEWAR MS. M K BROWN	MR. D SAIKIA (R-5) MR. K GOGOI (R-4,5)
46	Cont.Cas(C)/79/2021	NARESWAR PATOWARY AND 26 ORS. <b>Versus</b> PREETOM SAIKIA, IAS AND ANR.	MD A HUSSAIN MR. A S CHOUDHURY	
47	Cont.Cas(C)/310/2021 B/O	PRASANNA SWARGIARY AND 3 ORS <b>Versus</b> MANORANJAN KAKATI and ANR.	MR. A ROSHID MS. M R DEVI	MR. A DEKA MR. N J KHATANIAR (R-1) MR B KAUSHIK (R-2)
48	WP(C)/1309/2021 B/O	PIRITI BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. A DAS	SC, HIGHER EDU SC, HIGHER EDU SC, SEBA SC, BTC
49	Cont.Cas(C)/23/2022 B/O	SMTI SAJAL KAMAL DAS <b>Versus</b> PREETOM SAIKIA, IAS AND 3 ORS	MR. S HAZARIKA MR S SARMAH	MR. D SAIKIA (R4) MR S M T CHISTIE (r-1,2) MS. P CHAKRABORTY (r-1,2) MR. R MAZUMDAR (R4) MR. U SARMA (R4) MS H TERANGPI MS H TERANGPI
50	Cont.Cas(C)/98/2022	ABDUL MALEK SHEIKH <b>Versus</b> DR. BIJOYA CHOUDHURY	MR. M R KHANDAKAR MR A K AZAD	
51	Cont.Cas(C)/141/2022 WITH WP(C)/603/2021(D/O) FIXED	URMILA DEVI <b>Versus</b> SIDDHARTH SINGH AND 4 ORS	MR. S N KRISHNATRAYA MS. S A BEGUM	SC, HIGHER EDU MR. K GOGOI MR S DAS SC, HEALTH AND F W SC, FINANCE DEPTT.
52	I.A.(Civil)/2175/2022 B/O in WP(C)/2655/2022 <b>WITH</b> WP(C)/2655/2022	PRAKASH DEKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.  PRAKASH DEKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM  MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	GA, ASSAM SC, FINANCE SC, FINANCE DEPTT.  SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
53	I.A.(Civil)/3160/2022 in WP(C)/4878/2022  <b>WITH</b> WP(C)/4878/2022	MRIGEN BARMAN <b>Versus</b> PARISHMITA MISHRA AND 4 ORS  PARISHMITA MISHRA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR P BHARDWAJ  MR. S BARMAN R L CHUTIA	SC, BTC  MR P BHARDWAJ SC, BTC
54	WP(C)/4971/2022 B/O	BHUPENDRA NATH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. D DAS SR. ADV MR S KHOUND MR H K NATH	SC, SEC. EDU. GA, ASSAM SC, AG SC, FINANCE
55	WP(C)/6050/2022	MIZANUR AHMED AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL	SC, ELEM. EDU MR. S H RAHMAN (R5) GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR J SHARMA	21-11-2022	To	20-12-2022
8)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
9)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
10)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
11)	MR B SINHA	19-11-2022	To	03-12-2022
12)	MR. M SARANIA	21-11-2022	To	25-11-2022
13)	MR. S P ROY	21-11-2022	To	08-12-2022
14)	MR S S SHARMA	21-11-2022	To	25-11-2022
15)	MS L SHARMA	21-11-2022	To	25-11-2022
16)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
17)	MR. H. BURAGOHAIN	21-11-2022	To	25-11-2022
18)	MS R SAHA	21-11-2022	To	25-11-2022
19)	MR A GOENKA	21-11-2022	To	30-11-2022
20)	MR R GOENKA	21-11-2022	To	30-11-2022
21)	MR. M MAHANTA	22-11-2022	To	02-12-2022
22)	MS. S BHUYAN	23-11-2022	To	26-11-2022
23)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
24)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
25)	MR. R L YADAV	25-11-2022	To	02-12-2022
26)	MS. K YADAV	25-11-2022	To	02-12-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,25th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 5**

**[CIVIL BENCH-IV**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-60), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	WP(C)/209/2019 B/O	SWAPAN KUMAR GOGOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. J ABBAS MR. S BORTHAKUR	GA, ASSAM
<b>MOTION</b>				
2	WP(C)/4521/2021	M/S EASTERN INFRATECH <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
3	Cont.Cas(C)/681/2022	MANMALA MANDAL AND ANR <b>Versus</b> ASIM KUMAR BHATTACHARYA AND ANR	MR. U SAIKIA MR. S D ROY	
4	Cont.Cas(C)/682/2022	HILAL UDDIN AND ANR <b>Versus</b> PARAG MUNOT	MS. R CHOUDHURY MR N RAHMAN	
5	Cont.Cas(C)/685/2022	HITESH DAS <b>Versus</b> ANURAG GOEL	MR. U K NAIR MR. A BORO MS. D MAHANTA MR A CHETIA	
6	WP(C)/7318/2022 FIXED	MD. MOKBUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J MOLLAH MR. S NATH	SC, P AND R.D. GA, ASSAM SC, IWT
7	WP(C)/7367/2022 FIXED	BHABIT SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA, SR. ADV MR. R S MISHRA	SC, FOREST
8	WP(C)/7442/2022	GHANA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R M CHOUDHURY	GA, ASSAM SC, FISHERY
9	WP(C)/7525/2022	NIREN CH. TARAT <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. S B CHOUDHURY MR. S K DAS	SC, PWD
10	WP(C)/7527/2022	NIRUPAMA KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR MR A K AZAD	GA, ASSAM SC, FINANCE SC, REVENUE

11	WP(C)/7529/2022	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA	SC, PWD
12	WP(C)/7536/2022	RINA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J MOLLAH MS. S P DAS	GA, ASSAM
13	WP(C)/7538/2022	BHUPEN KHOLAR <b>Versus</b> TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR MS D DAS	SC, TIWA AUTONOMOUS COUNCIL
14	WP(C)/7541/2022	TILON DOLOI <b>Versus</b> TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR MS D DAS	SC, TIWA AUTONOMOUS COUNCIL
15	WP(C)/7543/2022	KAUSHIK RANJAN DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	SC, HEALTH SC, BTC
16	WP(C)/7547/2022	HAR KANTA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A H ALAMGIR	SC, WATER RESOURCE
17	WP(C)/7551/2022 B/O	PRITI BISWAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR R DHAR	GA, ASSAM SC, REVENUE
18	WP(C)/7552/2022	ARUNA DEVI AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S BORTHAKUR MR. J SAIKIA MS. S KAKATI	GA, ASSAM
19	WP(C)/7553/2022 B/O	INDRA BISWAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
20	WP(C)/7554/2022	M/S MANASAROWAR AGRO TRADES AND PROCESSING PVT. LTD. AND ANR <b>Versus</b> UNION BANK OF INDIA AND ANR	MR D K DAS MR. M KHATANIAR	
21	WP(C)/7558/2022 CAVT. NO.12822/022, B/O	RUSHNA NAZAR LASKAR <b>Versus</b> THE STATE OF ASSAM AND 12 ORS.	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. M A CHOUDHURY MR J M SULAIMAN MR. I U CHOWDHURY	SC, P AND R.D. GA, ASSAM MR. M K HUSSAIN MRS. S Y AHMED FOR CAVEATOR
22	WP(C)/7559/2022	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, PWD
23	WP(C)/7562/2022	FIROJA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MD. A. RASHID MR. M HUSSAIN R I MONDAL	GA, ASSAM SC, REVENUE SC, FINANCE
24	WP(C)/7566/2022	LAL BHADUR CHOUHAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A R SIKDAR MD A ALI M M ZAMAN D. HUSSAIN	GA, ASSAM DY.S.G.I. SC, REVENUE
25	WP(C)/7567/2022	AMIRUN BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN R I MONDAL	GA, ASSAM SC, FINANCE SC, REVENUE
26	WP(C)/7571/2022	OHAB CHOUDHURY AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	SC, CO OP GA, ASSAM
27	WP(C)/7574/2022	MD. MATIHAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA	GA, ASSAM SC, REVENUE
28	WP(C)/7576/2022	KABITA SARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM SC, REVENUE
29	WP(C)/7577/2022	G B CHOWDHURY HOLDINGS PVT LTD <b>Versus</b> THE FOOD CORPORATION OF INDIA AND 2 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	SC, F C I

**ORDER (STAY VACATING)**

30	I.A.(Civil)/3415/2022 in WP(C)/6412/2022	RUPA BANIA AND 7 ORS <b>Versus</b> NABA KR SARMA AND 6 ORS.	MR. A KHANIKAR	MR. T J MAHANTA MR A HAWARI
	<b>WITH</b> WP(C)/6412/2022	NABA KR SARMA <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. T J MAHANTA MR. S U AHMED MR A HAWARI MS. M BARMAN	SC, P AND R.D. GA, ASSAM
<b><u>ORDER NO STEPS</u></b>				
31	WP(C)/1595/2022 WITH WP(C)/4484/2021(D/O)	BHUBAN CH. GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MS D DUTTA	GA, ASSAM MS. N BORDOLOI SC, REVENUE
	<b>WITH</b> WP(C)/5745/2021	BHUBAN CH GOGOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM SC, REVENUE
<b><u>ADMISSION</u></b>				
33	WP(C)/1788/2018 B/O	MAZAHARUL SULTAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P MAHANTA MS. P SAHARIA	GA, ASSAM MR G CHOUDHURY (R-7,8,9,10) MR B SARMA (R-7,8,9,10) MS A REHMAN (R-7,8,9,10) MR K K GOSWAMI (R-7,8,9,10) MS. S KAUSHIK (R-7,8,9,10)
	<b>WITH</b> I.A.(Civil)/2126/2018 in WP(C)/1788/2018	THE CHAIRMAN <b>Versus</b> MAZAHARUL SULTAN	MS. M BHATTACHARJEE ADDL. SR. GA, ASSAM	MR. P MAHANTA MS. P SAHARIA
34	WP(C)/7806/2018 B/O	TAPAN MANDAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MRS R DEKA MR H K SARMA	SC, FOREST MR. S MEDHI
	<b>WITH</b> I.A.(Civil)/919/2019 in WP(C)/7806/2018	TAPAN MANDAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR H K SARMA	SC, FOREST
35	WP(C)/9274/2019	BIDYUT THAKUR <b>Versus</b> TIWA AUTONOMOUS COUNCIL AND ANR.	MR. N J KHATANIAR	SC, TIWA AUTONOMOUS COUNCIL
36	WP(C)/9280/2019	BIDYUT THAKUR <b>Versus</b> TIWA AUTONOMOUS COUNCIL AND ANR.	MR. N J KHATANIAR	SC, TIWA AUTONOMOUS COUNCIL
37	WP(C)/445/2022	M/S M M CARBON PRODUCTS PVT LTD AND ANR <b>Versus</b> THE INDIAN OIL CORPORATION LTD AND 3 ORS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MR A ATREYA	MR. K N CHOUDHURY, SR. ADV. (R-4) MR D J DAS (R-4) MR. R J DAS (R-4) MR. N GAUTAM (R-4) SC, I O C
38	WP(C)/3851/2022 FIXED	RUMI KALITA SARKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N J KHATANIAR	GA, ASSAM SC, EXCISE DEPTT.
39	WP(C)/4399/2022	RAJA AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M ALI MR. R ISLAM	SC, FOREST
40	WP(C)/4879/2022 B/O	SMT. DIPALI DAS AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE
<b><u>ORDERS</u></b>				
41	Review.Pet./153/2022 WITH WP(C)/4773/2022 (D/O) WITH REVIEW PET./137/2022(D/O)	SAHARA BHANU BEGUM . <b>Versus</b> THE STATE OF ASSAM AND 4 ORS .	MR. A R SIKDAR MS. A BEGUM MR M H CHOUDHURY	GA, ASSAM

42	WP(C)/2084/2022	REKHA BONIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D P BORAH MS. S BORO MR B PAUL MR B PAUL S ISLAM	GA, ASSAM SC, REVENUE
43	I.A.(Civil)/3369/2022 WITH WP(C)/4891/2022 (D/O) in WP(C)/4891/2022	RIJUMONI KATAKI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N J DUTTA MR N AHMED	GA, ASSAM SC, REVENUE
44	WP(C)/3659/2022	JBL ELITE RESIDENCY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MD ASLAM MS. S. TODI MR H K SARMA MS K BHATTACHARYYA	MR D MAZUMDER (R-4) GA, ASSAM MR. S BISWAS (R-4) MS D DEVI (R-4)
45	WP(C)/6307/2022 FIXED	SUBHASH DAS AND 8 ORS. <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM MS C DAS	MR. K GOGOI MR. K GOGOI ASSTT.S.G.I.
46	WP(C)/6839/2022 FIXED	SK. ABIDUL HUSSAIN <b>Versus</b> INDIAN OIL CORPORATION LTD. AND 22 ORS.	MR. U K NAIR MR. S ISLAM MR A HAWARI	SC, I O C

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LEAVE NOTE OF ADVOCATES FOR 25/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
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13)	MR. S P ROY	21-11-2022	To	08-12-2022
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15)	MS L SHARMA	21-11-2022	To	25-11-2022
16)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
17)	MR. H. BURAGOHAIN	21-11-2022	To	25-11-2022
18)	MS R SAHA	21-11-2022	To	25-11-2022
19)	MR A GOENKA	21-11-2022	To	30-11-2022
20)	MR R GOENKA	21-11-2022	To	30-11-2022
21)	MR. M MAHANTA	22-11-2022	To	02-12-2022
22)	MS. S BHUYAN	23-11-2022	To	26-11-2022
23)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
24)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
25)	MR. R L YADAV	25-11-2022	To	02-12-2022
26)	MS. K YADAV	25-11-2022	To	02-12-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,25th November 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER NO STEPS</b>				
1	WP(C)/5259/2022 B/O	ANIL CHOUDHARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S BORA MS J RAJKUMARI	GA, ASSAM SC, REVENUE
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
2	I.A.(Civil)/3452/2022 in Cont.Cas(C)/477/2018  <b>WITH</b> Cont.Cas(C)/477/2018	BABITA PEGU <b>Versus</b> MR. ANOWAR HUSSAIN LASKAR AND ANR.  BABITA PEGU <b>Versus</b> MR. ANOWAR HUSSAIN LASKAR	MR A ALI MS. M KHATUN  MS K LAHKAR MS. A MAHANTA MR A ALI MS. M KHATUN	
<b>ADMISSION</b>				
3	WP(C)/6375/2015	DR. GANESH CHANDRA BORA and 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.U K NAIR(Sr.Adv.) MR.P N GOSWAMI MR.A CHETRY MR.N J KHATANIAR MR.P N PHOM MR.I KALITA MS.P BORGHAIN MR.M P SARMA	SC, HEALTH SC, FINANCE
4	WP(C)/2135/2016	BHAKTA RAM NATH and ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.N AHMED MR.S K M ALOMGIR	GA, ASSAM
5	WP(C)/3725/2016	SMTI. PEARODITA BORUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRJ C BORAH	GA, ASSAMR 4 SC, SOCIAL WELFARE(R 1,2,3,5 & 6)
6	WP(C)/195/2017	RINTU BASTIAN <b>Versus</b> THE COMMISSIONER OF CUSTOMS PREV. N.E. REGION, SHILLONG and 5 ORS.	MR.D SAHU MR.R S MISHRA	MR.S C KOYAL(SC, CUSTOMS)
7	WP(C)/1413/2017	SMT. CHANDRIMA DAS <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.S P DAS MR.N DAS MR.R CHAKRAVORTY	MR.B GOGOI(SC,HEALTH)



8	WP(C)/7827/2017	DR. HIREN LEKHARU <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.C BARUAH MR. A CHAMUAH MR.B BARUAH	SC, AG SC, HEALTH
9	WP(C)/5119/2019 FIXED	NURUL ISLAM AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE SC, HEALTH
10	WP(C)/294/2020 B/O, WITH WP(C)/8215/2019 (D/O)	LALAN VERMA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MR. P BORDOLOI MS M NIROLA	
11	WP(C)/2663/2020	OME SALMA SULTANA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D DOLEY MS. R DEVI	GA, ASSAM MR P UPADHYAY (Resp. No. 5) MR A UPADHYAY (Resp. No. 5)
12	WP(C)/2774/2020	ANUPAMA BUJOR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. B AHMED MR. N HAQUE MR A NATH MR. A K AZAD MR. N J MEDHI	MR. S K TALUKDAR MR H BEZBARUA SC, IRRIGATION
13	WP(C)/4257/2020 FIXED	BINA BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA MRS R DEKA B B HUSSAIN	SC, PNRD SC, FINANCE
14	WP(C)/4997/2020	ABDUL MATIN BARBHUIYA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS N NATH MR. M DUTTA	SC, WATER RESOURCE
15	WP(C)/5947/2021	NO. 119880627 CONSTABLE (GD) DEBEN SINHA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MR M J QUADIR MR. K MIRA	MR. K K PARASAR ASSTT.S.G.I.
16	WP(C)/6118/2021	NINGREISEM RONRA SHIMRAY <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR M CHANDA MR S CHOUDHURY MR S NATH MS R MEDHI K ABINANDAN	MRS S BARUAH ASSTT.S.G.I.
17	WP(C)/6550/2021	TAPAN CHANDRA KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B SAIKIA MR S MUKTAR A R AHMED MR A N IQBAL	SC, PWD ROAD SC, AG SC, PWD SC, FINANCE
18	WP(C)/7131/2021 FIXED	RUPJOUTEY DAS@ RUPJYOTI DAS BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	GA, ASSAM SC, F.T SC, FINANCE
19	WP(C)/30/2022 B/O	RUHAINUL ALOM CHOUDHURY AND 17 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, P AND R.D. GA, ASSAM
20	WP(C)/138/2022 B/O	SHAMINA YASMIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY MR A N AHMED	GA, ASSAM SC, SOCIAL WELFARE
21	<b>WITH</b> WP(C)/7315/2021	NADIRA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR. A T SARKAR MR J U AHMED MR S HUSSAIN	GA, ASSAM
22	I.A.(Civil)/534/2022 <b>in</b> WP(C)/3279/2021	RANJIT HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS B	MR. N J KHATANIAR	GA, ASSAM
	<b>WITH</b> WP(C)/3279/2021	RANJIT HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. N J KHATANIAR MR. P P DUTTA	SR. GA, ASSAM
23	<b>WITH</b> WP(C)/1487/2020	RANJIT HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	GA, ASSAM

24	<b>WITH</b> WP(C)/2150/2020	RANJIT HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P N GOSWAMI MS. A VERMA MR. I KALITA MR. K P PATHAK	GA, ASSAM
25	I.A.(Civil)/633/2022 <b>in</b> WP(C)/7928/2019  <b>WITH</b> WP(C)/7928/2019 CAVT. NO. 0914/2019	HEMEN NATH <b>Versus</b> MANOJ KUMAR BARUAH  MANOJ KUMAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA MS A SWARGOWARI	MR. B D GOSWAMI  MR. M. K. CHOUDHURY (R-5) GA, ASSAM MR. S. K. BARKATAKI (R6-R9) MR. JYOTIRMOY ROY MS B SHARMA (R6-R9) MR H. K. MAHANTA MR. U. K. NAIR MR. A. BARKATAKI MR. R. DHAR, SC, HANDLOOM AND TEXTILE DEPARTMENT MR. S.. SARMA MR. R HAZARIKA MR. R. D .BHUYAN MR D. K. NATH (R6-R9) MS M DAS(R6-R9) MR. C. CHAKRAVARTY MR P. BHARDWAJ (R-5) MR. M. SARMA (R-5) MR D DAS MR H. M. R. HOQUE FOR CAVEATOR SC, K A A C
	<b>WITH</b> I.A.(Civil)/4330/2019 <b>in</b> WP(C)/7928/2019	MANOJ KUMAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. B D GOSWAMI MR. J M GOGOI	GA, ASSAM MR. R. DHAR, SC, TEXTILE AND HANDLOOM
	<b>WITH</b> I.A.(Civil)/69/2020 <b>in</b> WP(C)/7928/2019	HAMEN NATH <b>Versus</b> MANOJ KUMAR BARUAH	MR H K MAHANTA MR. R D BHUYAN	
	<b>WITH</b> I.A.(Civil)/1671/2021 <b>in</b> WP(C)/7928/2019	MANOJ KUMAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. B D GOSWAMI MR. J M GOGOI	MR. JYOTIRMOY ROY MR R DHAR
26	<b>WITH</b> WP(C)/1799/2018	MANOJ KUMAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B D GOSWAMI MS H DEKA MR. K H CHOUDHURY	GA, ASSAM MR. U K NAIR MR. R. DHAR, SC, TEXTILE AND HANDLOOM MR. M P SARMA MS. P BORGHAIN
27	<b>WITH</b> WP(C)/6346/2021	MANOJ KUMAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA	MR. M K CHOUDHURY R-4) GA, ASSAM MR. S K BARKATAKI (R-5 TO 8) MS B SHARMA (R-5 TO 8) MR H K MAHANTA (R-9) MR. A BARKATAKI (R-4) MR D K NATH (R-5 TO 8) MS M DAS (R-5 TO 8) MR P BHARDWAJ R-4) MR. M SARMA R-4) SC, HANDLOOM AND TEXTILE
28	WP(C)/848/2022	GOUTAM DEKARAJA AND 11 ORS. <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 5 ORS.	MS. B BHUYAN MR. A KHOUND MS B BORA MR J DAS	SC, APDCL

29	<b>WITH</b> WP(C)/873/2022	PROBIN DAS AND 3 ORS <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL
30	WP(C)/1027/2022 FIXED	NAREN SAUD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A K BHUYAN MS. N CHOUDHURY MR K HUSSAIN MS B BORA MR A ATREYA	GA, ASSAM SC, HEALTH
31	WP(C)/1392/2022	GAUTAM SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY	GA, ASSAM SC, HEALTH SC, FINANCE
32	WP(C)/1476/2022 FIXED	NRIPENDRA NARAYAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	GA, ASSAM
33	WP(C)/1747/2022 FIXED	HABIZUR RAHMAN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	GA, ASSAM
34	WP(C)/2784/2022	PRASANTA KR GOGOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR H P NEPAL	GA, ASSAM SC, AG SC, FOREST
35	WP(C)/3239/2022 B/O	SUMAN DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	GA, ASSAM
36	WP(C)/3805/2022	GAJENDRA KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R P SARMAH MR. D DOLEY MS P BORA	GA, ASSAM
37	WP(C)/5357/2022 FIXED	MOMTAJ HOSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM	SC, P AND R.D. GA, ASSAM SC, FINANCE
38	WP(C)/5465/2022 B/O	BIDYUT BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. L R MAZUMDER	SC, HEALTH
<b><u>ORDERS</u></b>				
39	Cont.Cas(C)/492/2021 B/O	DINESH SARMAH <b>Versus</b> RAMENDRA NATH SARMA	MR. S BORA MS J RAJKUMARI	MR. I CHOUDHURY G BAROOAH R L CHUTIA MS K BORAH
40	Review.Pet./174/2022 WP(C)/2636/2020(D/O)	RAJENDRA CHAUHAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A R BHUYAN MR F HAQUE MR A HUSSAIN	SC, SEC. EDU. SC, K A A C
41	Cont.Cas(C)/455/2022	GOPICHAND BHAGAT <b>Versus</b> MUKUL KUMAR SAIKIA AND ANR	MR B P BORAH	MR J CHUTIYA (R-2) MS. S KEMPRAI (R-2)
42	Cont.Cas(C)/464/2022	AMBIKA DAS <b>Versus</b> MUKUL KUMAR SAIKIA, ACS AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR J CHUTIYA (R-2) MS. S KEMPRAI (R-2)
43	I.A.(Civil)/2153/2022 <b>in</b> WP(C)/2094/2022	SUREN KALITA @ SURENDRA CH KALITA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR G PATHAK MR. G PATHAK	GA, ASSAM SC, ASIDC SC, FINANCE
	<b>WITH</b> WP(C)/2094/2022	SUREN KALITA @ SURENDRA CH KALITA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B SARMAH MR G PATHAK MR I UDDIN	SC, ASIDC SC, FINANCE
44	I.A.(Civil)/2958/2022 <b>in</b> WP(C)/5399/2018	JUGEN GOHAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MRS. P GOSWAMI	GA, ASSAM SC, AGRI. DEPARTMENT

**WITH**  
WP(C)/5399/2018

JUGEN GOHAIN  
**Versus**  
THE STATE OF ASSAM AND 5 ORS.

MRS. P GOSWAMI  
MRS N SAIKIA  
MS. L BORGHAIN

MR A M MAZUMDAR  
(R5,R6)  
GA, ASSAM  
MR. M AHMED (R5, R6)  
MR. N J DUTTA (r-5,6)  
MR. N AHMED (R5,R6)  
MR. A S CHOUDHURY (R5,  
R6)  
MS. L WAJEEDA (R5, R6)  
MR R A AHMED (R5, R6)  
MR. S K M ALOMGIR (R5,  
R6)  
MS. R BORA (SC,  
AGRICULTURE DEPT.)

45 I.A.(Civil)/3158/2022  
FIXED, WITH LCR,  
CAVT./211/2022  
in WP(C)/2211/2022

FAZLUZZAMAN MAZUMDER AND ANR  
**Versus**  
THE MANAGEMENT OF DAINIK  
JUGASANKHA AND ANR.

MR F Z MAZUMDER  
A. CHISHI

MR J I BARBHUIYA  
MR. L MOHAN

**WITH**  
WP(C)/2211/2022

THE MANAGEMENT OF DAINIK  
JUGASANKHA  
**Versus**  
FAZLUZZAMAN MAZUMDER AND ANR

MR. J I BARBHUIYA  
MR. L MOHAN  
MR. K KALITA

MR R DHAR  
MR. J LASKAR  
MR F Z MAZUMDER (R1)  
A. CHISHI (R1)  
FOR CAVEATOR

46 WP(C)/5435/2022  
B/O

NASIMA BEGUM B K AND 2 ORS  
**Versus**  
THE UNION OF INDIA AND 5 ORS

MR. L R MAZUMDER  
MR. A ISLAM  
MR. A Z AHMED

ASSTT.S.G.I.

47 WP(C)/5935/2022  
B/O

JAHANARA KHATUN  
**Versus**  
THE STATE OF ASSAM AND 6 ORS.

MR. R MAJUMDAR  
MR N AHMED  
MS. S DEVI

SC, HEALTH

**HEARING**

48 WP(C)/6524/2018  
B/O

UDDHAB CHANDRA DAS  
**Versus**  
THE STATE OF ASSAM AND 2 ORS.

MR. A M BARBHUIYA  
MS F BEGUM  
MS. M MEDHI

SC, FINANCE AND  
TAXATION

**WITH**

49 WP(C)/5488/2019

UDDHAB CHANDRA DAS  
**Versus**  
THE STATE OF ASSAM AND 3 ORS.

MD F H LASKAR  
MR. A M BARBHUIYA  
MR. J N ISLAM

SC, AG  
SC, FINANCE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 25/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR J SHARMA	21-11-2022	To	20-12-2022
8)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
9)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
10)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
11)	MR B SINHA	19-11-2022	To	03-12-2022
12)	MR. M SARANIA	21-11-2022	To	25-11-2022
13)	MR. S P ROY	21-11-2022	To	08-12-2022
14)	MR S S SHARMA	21-11-2022	To	25-11-2022
15)	MS L SHARMA	21-11-2022	To	25-11-2022
16)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
17)	MR. H. BURAGOHAIN	21-11-2022	To	25-11-2022
18)	MS R SAHA	21-11-2022	To	25-11-2022
19)	MR A GOENKA	21-11-2022	To	30-11-2022

20)	MR R GOENKA	21-11-2022	To	30-11-2022
21)	MR. M MAHANTA	22-11-2022	To	02-12-2022
22)	MS. S BHUYAN	23-11-2022	To	26-11-2022
23)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
24)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
25)	MR. R L YADAV	25-11-2022	To	02-12-2022
26)	MS. K YADAV	25-11-2022	To	02-12-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,25th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA)),ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP HEARING CAUSELIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(SAO AND FAO), AND CIVIL BENCH(MAC.APP., FROM ITEM NOS.1-22) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	CRP/111/2022	RANUMA DAS AND 3 ORS <b>Versus</b> SOUTH POINT SCHOOL AND 2 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	
2	Tr.P.(C)./117/2022	SMTI. PUJA DAS <b>Versus</b> SUJAY MANDAL	MR. P SUNDI	
3	CRP/121/2022 CAVT. NO.12262/022,	ASHIM RANJAN MODAK <b>Versus</b> MD. ABDUL WAHID CHOUDHURY	MR. S K GHOSH MS F AHMED	MR B SINHA FOR CAVEATOR
4	CRP/122/2022	MD SIKANDAR ALI <b>Versus</b> MD. KARIM KAZI	MR F U BARBHUIYA MR M HOQUE	
5	CRP(IO)/212/2022	JYOTISH BAISHYA <b>Versus</b> HARI RAM BAISHYA	MR. S KALITA MR. S KAKATI MR P DAS MS D TALUKDAR	
6	CRP(IO)/282/2022	MRS. SABJA KHATUN BARBHUIYA <b>Versus</b> MRS. HABIBUN NESSA AND 4 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	
7	CRP(IO)/283/2022	AZIZUR RAHMAN AND ANR <b>Versus</b> AYUB ALI AND 8 ORS	MR S BORTHAKUR MR S DAS	
8	CRP(IO)/284/2022	SIDHARU MUSHAHARY <b>Versus</b> SHAHEN NARZARY	MR G BAISHYA MD. A HASSAN MS. P DAS	
9	CRP(IO)/285/2022	MAHMUDUR RAHMAN CHOUDHURY AND 5 ORS. <b>Versus</b> NOOR UDDIN CHOUDHURY AND ANR.	MR M J QUADIR MR. K MIRA MR S S ISLAM	

**ADMISSION**

10	CRP(IO)/110/2019	RUNUMI GOGOI SAIKIA AND ANR. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. M BORDOLOI MR. A DAS MR. N I KHAN MR S DAS	Mukesh Sharma (R-3) MS F RAHMAN (R-3) ASSTT.S.G.I.
11	CRP/74/2020	ON THE DEATH OF HAJI RASHID ALI LASKAR HIS LEGAL HEIRS IKBAL AHMED LASKAR AND 6 ORS <b>Versus</b> ABDUL MALIK LASKAR	MR. J LASKAR	MR. N H BARBHUIYA MS N J BEGUM
12	Arb.A./12/2022 FIXED	GAMMON ENGINEERS AND CONTRACTORS PVT. LTD. <b>Versus</b> THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY	MR. U K NAIR MR D DEKA MR N J KUMAR	SC, G M D A
	<b>WITH</b> I.A.(Civil)/3184/2022 <b>in</b> Arb.A./12/2022	GAMMON ENGINEERS AND CONTRACTORS PVT. LTD. <b>Versus</b> THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY	MR. U K NAIR MR D DEKA MR N J KUMAR	SC, G M D A
13	RFA/42/2022	LAILA BEGUM <b>Versus</b> AKHTARA BEGUM AND 2 ORS	MR. M A SHEIKH K U AHMED	
	<b>WITH</b> I.A.(Civil)/3483/2022 <b>in</b> RFA/42/2022	LAILA BEGUM <b>Versus</b> AKHTARA BEGUM AND 2 ORS	MR. M A SHEIKH K U AHMED	
14	MACApp./811/2022	THE NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> SHEBALI BORO @ BARO AND 7 ORS.	MR. A DUTTA MRS. P M DUTTA	
	<b>WITH</b> I.A.(Civil)/3485/2022 <b>in</b> MACApp./811/2022	THE NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> SHEBALI BORO @ BARO AND 7 ORS.	MR. A DUTTA MRS. P M DUTTA	
<b><u>BAIL HEARING (BA)</u></b>				
15	Bail Appln./1790/2022 WITH LCR	SMT. RITA BORO @ NELAMATI BORO <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
16	Bail Appln./2429/2022 WITH OFFICE NOTE, FIXED	RAJU MAJHI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MS. M KECHII	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
17	AB/3046/2022	SARBESH ALI <b>Versus</b> THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
18	RSA/160/2022 FIXED	SAMBHU NATH TALUKDAR <b>Versus</b> PRADIP TALUKDAR AND 3 ORS.	MR P K KALITA MR. K R BOROOAH	
19	RSA/173/2022	AFRUJA KHATUN <b>Versus</b> MOJMUL ALI AND ANR.	MR. P K ROYCHOUDHURY MS. D R BASUMATARY	
	<b>WITH</b> I.A.(Civil)/3472/2022 <b>in</b> RSA/173/2022	AFRUJA KHATUN <b>Versus</b> MOJMUL ALI AND ANR.	MR. P K ROYCHOUDHURY MS. D R BASUMATARY	
20	RSA/174/2022	DILIP SAHA <b>Versus</b> KELLYDEN TEA ESTATE	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	

**WITH**  
I.A.(Civil)/3474/2022  
**in** RSA/174/2022

DILIP SAHA  
**Versus**  
KELLYDEN TEA ESTATE

MR. A C SARMA  
MR G BHARADWAJ  
MR B DEORI  
MR N BRAHMA

**ORDERS**

21 MFA/69/2012  
WITH LCR

SMTI. ASHALATA GHOSH,  
**Versus**  
DEBEN DAS,

MR. S S SHARMA  
MR. K K BHATTA  
MS. L SARMA

22 I.A./525/2016  
**in** RSA/267219/2015

RUKMINI SAIKIA and 2 ORS,  
**Versus**  
ATUL KOCH and 2 ORS,

MS.R K SAINI  
MRG AGARWAL  
MRS.M D CHOUDHURY

**WITH**  
RSA/267219/2015  
(Filing Number)

RUKMINI SAIKIA and 2 ORS  
**Versus**  
SHRI ATUL KOCH and 2 ORS

23 RSA/78/2018  
WITH LCR, B/O

SMTI BINAPANI DEVI  
**Versus**  
SRI PABITRA NATH

MRS. N BARMAN  
MR Z MUKIT  
MR. A SATTAR

MS. P R MAHANTA  
MR. S R GOGOI  
MR. B GOGOI  
MR. N K DEKA  
MR. S ALAM

24 Test.App./2/2019  
WITH LCR

ON THE DEATH OF ARABINDA DAS HIS  
LEGAL HEIRS,  
**Versus**  
SRI DIPTI KUMAR DAS

MR. R J BORDOLOI  
MR. R ALI  
MS. G P SHAHI

MR. M SMITH

25 I.A.(Civil)/4246/2019  
Intest.Cas. 5/2017 (Disposed)  
**in** Intest.Cas./5/2017

BANKIM CHANDRA PAUL and 3 ORS,  
**Versus**  
DIPAK RANJAN PAUL

MR. A C SARMA  
MR. P MEDHI  
MR. G C BORAH

MR. A J DAS  
MR P DEKA  
MR G RENGMA

**WITH**  
I.A.(Civil)/4245/2019

BANKIM CHANDRA PAUL and 3 ORS,  
**Versus**  
DIPAK RANJAN PAUL

MR. A C SARMA  
MR G J SAIKIA  
MR. P MEDHI  
MR. G C BORAH  
MR. M DAS  
N CHAUDHURY  
MR A BHATRA  
MR A DEKA

26 I.A.(Civil)/676/2020  
FIXED  
**in** RSA/72/2019

MD. ABDUL JINNA PRODHANI  
**Versus**  
THE PRINCIPAL/SECRETARY, AGOMONI  
HIGHER SECONDARY SCHOOL AND 12  
ORS.

MR. J AHMED  
S Z AHMED

MR. S ISLAM

**WITH**  
RSA/72/2019

MD. ABDUL JINNA PRODHANI  
**Versus**  
THE PRINCIPAL/SECRETARY, AGOMONI  
HIGHER SECONDARY SCHOOL AND 12  
ORS.

MR. J AHMED  
MR S Z AHMED

MR. S MUKTAR  
MR. A U CHOUDHURY  
MR. S ISLAM  
MS. A KAUSHAR

**WITH**  
I.A.(Civil)/1168/2019  
**in** RSA/72/2019

MD. ABDUL JINNA PRODHANI  
**Versus**  
THE PRINCIPAL/SECRETARY, AGOMONI  
HIGHER SECONDARY SCHOOL AND 12  
ORS.

MR. J AHMED  
MR S Z AHMED

**WITH**  
I.A.(Civil)/677/2020  
**in** RSA/72/2019

MD. ABDUL JINNA PRODHANI  
**Versus**  
THE PRINCIPAL/SECRETARY, AGOMONI  
HIGHER SECONDARY SCHOOL AND 12  
ORS.

MR. J AHMED

MR. S ISLAM

**WITH**  
I.A.(Civil)/678/2020  
**in** RSA/72/2019

MD. ABDUL JINNA PRODHANI  
**Versus**  
THE PRINCIPAL/SECRETARY, AGOMONI  
HIGHER SECONDARY SCHOOL AND 12  
ORS.

MR. J AHMED  
S Z AHMED

MR. S ISLAM



27	I.A.(Civil)/863/2020 in Review.Pet./16638/2019  <b>WITH</b> Review.Pet./16638/2019 (Filing Number)  <b>WITH</b> I.A.(Civil)/16640/2019 (Filing Number)	LILY BASUMATARY AND 3 ORS <b>Versus</b> SMT. UDASHI BASUMATARY AND 2 ORS  LILY BASUMATARY AND 3 ORS <b>Versus</b> SMT. UDASHI BASUMATARY AND 2 ORS  LILY BASUMATARY AND 3 ORS <b>Versus</b> SMT. UDASHI BASUMATARY AND 2 ORS	MR. A K JAIN	
28	I.A.(Civil)/1242/2020 in RSA/3773/2020  <b>WITH</b> RSA/3773/2020 (Filing Number)	FATEMA BIBI <b>Versus</b> AKHTAR ALI AND 7 ORS  FATEMA BIBI <b>Versus</b> AKHTAR ALI AND 7 ORS	MR. M A SHEIKH MR. M HUSSAIN MR A ISLAM  MR. M A SHEIKH	MR G P BHOWMIK (R1-R6) MR D KALITA (R1-R6)
29	Intest.Cas./3/2021	RUMI DUTTA <b>Versus</b> DEBASHISH DUTTA AND 3 ORS.	MR. M SARMA MRS R DEKA	MR. S DUTTA (r-3)
30	Arb.A./11/2022	M/S CHARANJIT SINGH AND SONS AND ANR <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER	MR. Y DOLOI MR. S K MEDHI ASSTT.S.G.I.
31	FAO/38/2022 WITH LCR	MAHADEV KARMAKAR <b>Versus</b> BEAUTY SARKAR AND ANR.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. S C BISWAS MR. A IKBAL MS. R DEVI
32	MFA/87/2022 WITH LCR	UNION OF INDIA AND ANR . <b>Versus</b> MEGHA TECHNICAL AND ENGINEERS PVT. LTD .	MR. B CHAKRAVARTY	MR. K P MAHESWARI MS. M SHARMA MS. C SAHA
33	MFA/88/2022 WITH LCR	UNION OF INDIA AND ANR <b>Versus</b> MEGHA TECHNICAL AND ENGINEERS PVT. LTD.	MR. B CHAKRAVARTY	MR. K P MAHESWARI MS. M SHARMA MS. C SAHA
34	Cont.Cas(C)/279/2022	PRADIP CHANDRA DEKA <b>Versus</b> CHAMPAK DEKA	MR I RAFIQUE	MR. A PAUL
35	I.A.(Civil)/2160/2022 WITH LCR, FIXED in RSA/241/2015  <b>WITH</b> RSA/241/2015	SRI PALAK DEB <b>Versus</b> SRI PRAN GOPAL SINGHA.  SRI PRAN GOPAL SINGHA <b>Versus</b> SRI PALAK DEB	MR. S K GHOSH MS F AHMED  MR.S C KEYAL MS.P BARUAH MS.G SARMAH MRB KAUSHIK	MR. S C KEYAL  MR. S K GHOSH MS F AHMED
	<b>WITH</b> I.A.(Civil)/397/2018 in RSA/241/2015	PRAN GOPAL SINGHA <b>Versus</b> PALAK DEB	MR. S C KEYAL MS. P BARUAH	
36	I.A.(Civil)/2563/2022 in MACApp./17333/2018  <b>WITH</b> MACApp./17333/2018 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SMTI CHANDAMITA BEZBARUAH AND 3 ORS  NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SMTI CHANDAMITA BEZBARUAH AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA	
37	I.A.(Civil)/3040/2022 WITH LCR in MACApp./199/2020	SWEETY KAPOOR HUSSAIN AND 2 ORS <b>Versus</b> ORIENTAL INSURANCE CO LTD AND 3 ORS.	MR G JALAN MS. C MOZUMDAR MR. S P SHARMA	MS. R D MOZUMDAR

**WITH**  
MACApp./199/2020

ORIENTAL INSURANCE CO LTD  
**Versus**  
SWEETY KAPOOR HUSSAIN AND 5 ORS

MS. R D MOZUMDAR  
MS. C MOZUMDAR  
MR. S P SHARMA

MR. SK S N MOHAMMAD  
MR. S K SANGANERIA  
MR. N BHATRA  
MS. P BARUAH

**WITH**  
I.A.(Civil)/1013/2022  
**in** MACApp./199/2020

SWEETY KAPOOR HUSSAIN AND 2 ORS  
**Versus**  
ORIENTAL INSURANCE CO LTD AND 3  
ORS.

MR. S K SANGANERIA

**HEARING**

38 Arb.A./2/2018  
WITH LCR, FIXED

M/S JAY HIND SUPPLY CORPORATION  
**Versus**  
UNION OF INDIA

MR. K N CHOUDHURY  
MR. T DEURI  
MR. A DHAR

MR. S C KEYAL  
(ASSTT.S.G.I.)  
MR H GUPTA  
ASSTT.S.G.I.

39 CRP(IO)/104/2022  
FIXED

MRS. KAMALA DEVI AJITSARIA  
**Versus**  
RAJESH PAREEK

MR. D SARAF  
MR. S S GUPTA  
MR P AGARWAL

**STAY MATTERS**

40 Tr.P.(C)./6/2021

ARUNDHATI DAS  
**Versus**  
DIPAYAN PAUL

MR. S C BISWAS  
MR. P S BISWAS  
MS. J GHOSH

MR A BHATTACHARYA  
MR. S D PURKAYASTHA  
MR S CHOUDHURY

41 Tr.P.(C)./5/2022

SARMISTHA DEVI  
**Versus**  
RITTICK SARMA

MR. P MAHANTA  
MS. P SAHARIA

42 CRP/42/2022

MUSSTT AYESHA BEGUM  
**Versus**  
MUSSTT MOINA BEGUM AND ANR

MR. S P CHOUDHURY  
MR K BISWAKARMA  
MS B DEVI

43 Tr.P.(C)./57/2022

ANUSWETA DAM  
**Versus**  
LITTAN PAUL

MR. K K DEY  
MR V K BAROOAH

MR. A K PURKAYASTHA (R-  
2)  
MR. R C PAUL (R-2)  
MR. S SHARMA (R-2)

44 Tr.P.(C)./80/2022

SMTI ANGSHUMALA KALITA  
**Versus**  
RITUPARNA MAHANTA

MR. S DEKA  
MR. B DUTTA  
MS. J BORO  
MR J DAS

MR A W AMAN  
MS SURAYA RAHMAN  
MR SARFRAZ NAWAZ  
MR S A BARBHUYAN  
MR S T ADNAN

45 Tr.P.(C)./84/2022  
FIXED

RAJ BORUAH  
**Versus**  
MRIDUSMITA BORAH

MR. P K TIWARI  
MR H K DAS  
MR. A R GOGOI

R SARMAH  
MS M KAKOTY

46 Tr.P.(C)./93/2022  
FIXED

SMTi. TRISHNA DEVI  
**Versus**  
ANJAN SARMA

MR. K K PARASAR

MR M RANA  
MD. I AHMED

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LEAVE NOTE OF ADVOCATES FOR 25/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR J SHARMA	21-11-2022	To	20-12-2022
8)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
9)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
10)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
11)	MR B SINHA	19-11-2022	To	03-12-2022
12)	MR. M SARANIA	21-11-2022	To	25-11-2022
13)	MR. S P ROY	21-11-2022	To	08-12-2022
14)	MR S S SHARMA	21-11-2022	To	25-11-2022

15)	MS L SHARMA	21-11-2022	To	25-11-2022
16)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
17)	MR. H. BURAGOHAIN	21-11-2022	To	25-11-2022
18)	MS R SAHA	21-11-2022	To	25-11-2022
19)	MR A GOENKA	21-11-2022	To	30-11-2022
20)	MR R GOENKA	21-11-2022	To	30-11-2022
21)	MR. M MAHANTA	22-11-2022	To	02-12-2022
22)	MS. S BHUYAN	23-11-2022	To	26-11-2022
23)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
24)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
25)	MR. R L YADAV	25-11-2022	To	02-12-2022
26)	MS. K YADAV	25-11-2022	To	02-12-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,25th November 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
1	I.A.(Civil)/3359/2022 in WP(C)/6853/2022	UTTAM SAIKIA AND 9 ORS. <b>Versus</b> MASUMA KHATUN AND 7 ORS.	ALHAJJ I UDDIN MRS. R MOMTAZ (r-8 to 17)	SC, P AND R.D.
	<b>WITH</b> WP(C)/6853/2022	MASUMA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 16 ORS	MR. N HAQUE MR H I CHOUDHURY MR M HUSSAIN	ALHAJJ I UDDIN (r-8 to 17) SC, P AND R.D. GA, ASSAM MRS. R MOMTAZ (r-8 to 17) MR. M A LASKAR (r-8 to 17)
<b>ORDER NO STEPS</b>				
2	WP(C)/1609/2021	SANJOY KUMAR JALAN <b>Versus</b> M/S INDIAN OIL CORPORATION LTD AND 6 ORS	MR. S ISLAM MR A HAWARI	GA, ASSAM SC, I O C
3	WP(C)/5401/2021	SAMIRAN TEA FACTORY (B.L.F.) OF SAMIRAN TEA INDUSTRY AND 9 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
4	WP(C)/5499/2021	BRAHMAPUTRA AUTOBOBILES PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. A K DAS MR. M J GOGOI	SC, ELEM. EDU SC, SSA
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
5	I.A.(Civil)/3477/2022 in WP(C)/7098/2022	ABDUL REJAK AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K BORAH	MS. M D BORAH
	<b>WITH</b> WP(C)/7098/2022	ABDUL REJAK AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M K BORAH MRS. P KASHYAP	SC, CO OP
<b>ADMISSION</b>				

6	WP(C)/2291/2016 B/O	MD. HAMIDUR HUSSAIN <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED and 4 ORS	MR.R M DEKA MR.M DAS MR.D CHETIA	GA, ASSAM SC, APDCL
7	WP(C)/652/2018	RICHARD SANGYUNG <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	GA, ASSAM MR. K GOSWAMI MS. D D BARMAN, ADDL. SR. GOVT. ADV. SC, DIMA HASAO
8	WP(C)/1383/2019	JOYMONI BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	GA, ASSAM MR. P N GOSWAMI SC, EXCISE DEPTT.
9	<b>WITH</b> Cont.Cas(C)/398/2021	DIBYENDU CHATTERJEE <b>Versus</b> RAKESH AGARWALA, IAS AND ANR	MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	MR. P N GOSWAMI (r-1)
10	WP(C)/2098/2019	KALAPUNA CHAKMA AND 4 ORS. <b>Versus</b> THE ADDITIONAL SECRETARY TO THE GOVT. OF ASSAM AND 2 ORS	MRS. K K CHOUDHURY MS P KALITA	GA, ASSAM
11	WP(C)/2482/2019 FIXED	HAREN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. J SARMAH	SC, FOREST
12	WP(C)/5662/2019	PRASANTA KUMAR BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. T J MAHANTA MS. P CHUTIA	GA, ASSAM MR. S BORA SC, GMC SC, G M D A
13	WP(C)/878/2020	PRADIP DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MD H R AHMED MD A ISLAM	GA, ASSAM SC, REVENUE
14	WP(C)/1206/2020	NAGENDRA BARO <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MD H R AHMED MD A ISLAM	GA, ASSAM SC, REVENUE
15	WP(C)/1913/2020	MONI MUKTA KRIKHI SEVA GROUP (ASG) <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR A R BHUYAN MR. A M KHAN	MR. S H RAHMAN GA, ASSAM MR. D A KAIYUM SC. AGRI. DEPTT.
16	WP(C)/5071/2020 B/O	NEZAM UDDIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A R TALUKDAR	SC, PWD
17	I.A.(Civil)/1370/2021 FIXED <b>in</b> WP(C)/3404/2021 <b>WITH</b> WP(C)/3404/2021	DEB AND HIMSONS PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K SINGHA MRS. P BARUAH	GA, ASSAM SC, REVENUE
18	I.A.(Civil)/1618/2021 FIXED <b>in</b> WP(C)/3845/2021 <b>WITH</b> WP(C)/3845/2021	DEB AND HIMSONS PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR K K MAHANTA MR. K SINGHA MRS. P BARUAH	GA, ASSAM SC, REVENUE
18	I.A.(Civil)/1618/2021 FIXED <b>in</b> WP(C)/3845/2021 <b>WITH</b> WP(C)/3845/2021	SAFIQUR RAHMAN AND 19 ORS. <b>Versus</b> THE GAUHATI HIGH COURT AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR D J DAS	SC, GHC
18	I.A.(Civil)/1618/2021 FIXED <b>in</b> WP(C)/3845/2021 <b>WITH</b> WP(C)/3845/2021	SAFIQUR RAHMAN AND 19 ORS. <b>Versus</b> THE GAUHATI HIGH COURT AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	MRS. K BARPUZARI (R - 5) MR. A CHAMUAH (R - 5) MR. B KONWAR (R - 5) MS D DUTTA (R - 5) SC, GHC
19	<b>WITH</b> WP(C)/1376/2019	CHAM CHUN NAHAR AHMED AND 8 ORS. <b>Versus</b> THE GAUHATI HIGH COURT AND 47 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA	MR A D CHOUDHURY (R-7 TO 48) MR. T CHAKRABORTY (R-7 TO 48) MR. D CHOUDHURY (R-7 TO 48) MR. P DUTTA (R-7 TO 48) MR A DUTTA (R-7 TO 48) SC, GHC

20	WP(C)/2131/2021	YADVENDRA BAHADUR SINGH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR R DHAR MRS. R RONGMEI	GA, ASSAM SC, REVENUE
21	WP(C)/3853/2021	RABIUL RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A CHOUDHURY MR. R Deka MR. B BHARALI S I AKAND	GA, ASSAM SC, REVENUE
22	WP(C)/6138/2021	GOKUL DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. R K TALUKDAR MR. D BORAH	GA, ASSAM SC, FINANCE
<b>WITH</b>				
23	WP(C)/6139/2021	DWIJEN TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. R K TALUKDAR MR. D BORAH	GA, ASSAM SC, FINANCE
24	WP(C)/6149/2021	DEONIS KERAKETA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MD A ISLAM	GA, ASSAM SC, FINANCE SC, REVENUE
25	WP(C)/6152/2021 FIXED	SUMANTA GOSWAMI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MD. A H LASKAR MRS S GOSWAMI MR. R GUPTA	MR. K GOGOI (R NO. 2,3) MR. B J TALUKDAR (SC, REVENUE-R NO.1)
26	WP(C)/6712/2021	M/S ANN ASSOCIATES <b>Versus</b> THE GENERAL MANAGER,NORTHERN FRONTIER RAILWAY	MR A K RAI MS G BORA MRS K AGARWAL	MR. S CHAKRABORTY(SC, NF RAILWAY) SC, NF RLY
27	WP(C)/542/2022 in WP(C)/4983/2018 (D/O), FIXED	MENUKA DEVI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S UPADHAY MS. A LALA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<b>WITH</b>				
28	WP(C)/3648/2016	LAKSHMI PRASAD SHARMA @ LAKHI PRASAD SHARMA and 7 ORS <b>Versus</b> ELECTION COMMISSION OF INDIA and 6 ORS	MR.M AHMED MRM MONDAL	GA, ASSAM ASSTT.S.G.I.
<b>WITH</b>				
29	WP(C)/505/2019	DALBAHADUR CHETRY AND 81 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR U S BORGHAIN MR. A BARUAH MR. P DUTTA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
<b>WITH</b>				
30	WP(C)/6785/2019	MAYA DEVI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. P SARMAH MR. P N SHARMA MR. S UPADHAY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
<b>WITH</b>				
31	WP(C)/1722/2020	KHARGAMAYA DEVI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. P SARMAH MR. S UPADHAY MR. B KUMAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
<b>WITH</b>				
32	WP(C)/3583/2020	SUSILA GIRI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S UPADHAY MR. B KUMAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
33	WP(C)/1853/2022 FIXED	NIKUNJA BORTHAKUR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. JYOTIRMOY ROY MR. C CHAKRAVARTY MR T MEELEE	GA, ASSAM SC, REVENUE SC, OIL
34	WP(C)/2853/2022	MD TAIBUR RAHMAN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
35	WP(C)/4823/2022	BABU RAM BRAHMA <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS.	MR. J LASKAR MR R DAS	MR M BASUMATARI (r-6) SC, BTC

36	WP(C)/4865/2022 B/O	SMT. SANGITA DAS AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE
37	WP(C)/5496/2022	M/S BISHNU BASUMATARY - SHUBHASHIS CHAKRABORTY (JV) <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N N B CHOUDHURY MR. N SARKAR MR N M DEKA	SC, PWD SC, BTC
38	WP(C)/6185/2022 CAVT. NO.10222/022, FIXED	ABDUS SUBUR AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. D DAS SR. ADV MR. J M A CHOUDHURY MR. K MOHAMMED	SC, CO OP GA, ASSAM MR. S BANIK MR. D. BORAH FOR CAVEATOR
<b>ORDERS</b>				
39	WP(C)/1170/2014	SADHAN DAS <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.P S DEKA MR.U K NAIR MRA CHANDRAN MR.K SARMA MS.N MAHANTA MR.A MEDHI	MR.K K BHATRA MR.R K BHATRA MRS.B DAS ASSTT.S.G.I.
40	WP(C)/2815/2014	LAXMI NARAYAN SOGANI and 3 ORS, <b>Versus</b> THE COMMISSIONER and SECY. TO THE GOVT. OF ASSAM and 4 ORS,	MR.R BORPUJARI MR.B GOGOI MR.P NAYAK MS.M THAKURIA MR.A VERMA	GA, ASSAM MR. D BARUAH (R4) MR. B PATHAK (r-4) MR. B BARMAN (r-4) MS. N UPADHYAY (R4)
41	Cont.Cas(C)/531/2015	NIRMAL KUMAR AGARWALLA <b>Versus</b> RAJESH PRASAD and 6 ORS	MR.B GOGOI MS.D DAS	DR.B AHMED(R-2 & 6) MR.N HAQUE(R-2 & 6) MR.M HUSSAIN(R-2 & 6) MR P NAYAK MR.KHAYERUDDIN(R-2 & 6)
42	WP(C)/257/2016	LITHO TRADE AND AGENCY PVT. LTD. and ANR. <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.K K BHUYAN MR.P SENGUPTA MR.S DUTTA MR.D J KAPIL MR.K BHARDWAJ	SC, NF RLY
43	WP(C)/6778/2016	MD. ABU SIDDIQUE <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.D P CHALIHA MR.U P CHALIHA	GA, ASSAM
44	WP(C)/4322/2017	MANOSHA SARKAR <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.R S CHAUHAN	GA, ASSAM
45	WP(C)/5706/2017	ANDRIASH BESRA and 9 ORS. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MS.D BORGOHAIN MR.P GOHAIN MS.M SHARMA MS.B PHUKAN	GA, ASSAM SC, BTC
46	WP(C)/7417/2017	DARRANG ZILLA PARISHAD and 3 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.Y S MANNAN MS.S GOHAIN MR.S B SARMA	GA, ASSAM
47	WP(C)/7650/2017	PRADIP PHUKAN <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.T J MAHANTA MR.M DUTTA MR.P P DUTTA MR.A BHATTACHARYA	GA, ASSAM
48	WP(C)/2263/2020	SACHIN DAS AND 16 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H DAS	GA, ASSAM
49	WP(C)/110/2021	GOLAPI BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. W RAHMAN MS. S RASUL	GA, ASSAM SC, FINANCE
50	Cont.Cas(C)/139/2022	ASSAM INSTITUTE OF HEALTH ALLIED SCIENCE <b>Versus</b> KASTURI BHARALI	MR. S K DAS MR R KARIM MR D BARMAN	MR S P DAS
51	Cont.Cas(C)/174/2022	PUNYA PROBHA DEURI <b>Versus</b> DR. BIJOYA CHOUDHURY AND ANR	MR. S ROY MR. M H LASKAR MR M HOSSAIN	

52	Cont.Cas(C)/227/2022	HIGHBROW <b>Versus</b> KASTURI BHARALI	MR. S K DAS MR R KARIM MR D BARMAN	MR S P DAS
53	Cont.Cas(C)/343/2022 B/O	DIPANKAR GHOSH <b>Versus</b> BORSING RONGPI AND ANR	MR H R A CHOUDHURY MR. R A CHOUDHURY	MR. R M DAS MR. R M DAS
54	WP(C)/358/2022	UTTAM DAS AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS M DAS	GA, ASSAM MR. K P PATHAK (r-5) MR. D GOGOI (r-5) MR B GOGOI (R-6,7)
55	Cont.Cas(C)/515/2022	JYOTISH CHANDRA DAS <b>Versus</b> AAYUSH GARG IAS	MR. R K TALUKDAR DIKSHITA DEKA	MR. K GOGOI (R-2)
56	WP(C)/1749/2022	BIJOY KRISHNA DAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S BANIK	MR H R A CHOUDHURY (r-6) GA, ASSAM MR F U BARBHUIYA (r-6) MR. M A CHOUDHURY (r-6) MS S DAS (r-6)
57	I.A.(Civil)/2203/2022 <b>in</b> WP(C)/4215/2020	M/S. MARWET OIL SERVICES PVT. LTD. <b>Versus</b> INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. S DAS MR R SENSUA MR S DAS MR D BORAH	MR D BORAH SC, OIL
	<b>WITH</b> WP(C)/4215/2020	M/S. MARWET OIL SERVICES PVT. LTD. <b>Versus</b> INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR R SENSUA MR S DAS MR D BORAH	SC, O I L
	<b>WITH</b> I.A.(Civil)/1380/2021 <b>in</b> WP(C)/4215/2020	INDIAN OIL CORPORATION LTD. AND 3 ORS. <b>Versus</b> M/S. MARWET OIL SERVICES PVT. LTD.	MR P BHARDWAJ	MR R SENSUA
58	I.A.(Civil)/2718/2022 <b>in</b> WP(C)/1876/2022	M/S PP BAFNA VENTURES PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. P R MAHANTA	MR R CHAKRAVORTY SC, SSA
	<b>WITH</b> WP(C)/1876/2022	M/S J C STATIONERY (P) LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R CHAKRAVORTY MR. U K NAIR MR D DAS MR. S RABHA	SC, ELEM. EDU MS. P R MAHANTA (R-5) MR. R BORPUJARI (R-6) MR B CHOUDHURY MS RUKMINI BARUA (R-6) MS PADMINI BARUA (R-6) SC, SSA
59	<b>WITH</b> WP(C)/1877/2022	M/S J C STATIONERY (P) LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R CHAKRAVORTY MR. U K NAIR MR D DAS	SC, ELEM. EDU MR. R BORPUJARI (R6) MS RUKMINI BARUA (R6) MS PADMINI BARUA (R6) SC, SSA
	<b>WITH</b> I.A.(Civil)/2714/2022 <b>in</b> WP(C)/1877/2022	M/S PRAGATI PAPER CONVERTERS, <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R BORPUJARI MS RUKMINI BARUA MS PADMINI BARUA	MR R CHAKRAVORTY SC, SSA
60	<b>WITH</b> WP(C)/1878/2022	M/S J C STATIONERY (P) LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R CHAKRAVORTY MR. U K NAIR	SC, ELEM. EDU MS. P R MAHANTA (R-5) MR. R BORPUJARI (R-6) MR B CHOUDHURY (r-5,6) MS RUKMINI BARUA (R-6) MS PADMINI BARUA (R-6) SC, SSA
	<b>WITH</b> I.A.(Civil)/2719/2022 <b>in</b> WP(C)/1878/2022	M/S PRAGATI PAPER CONVERTERS, <b>Versus</b> THE STATE OF ASSAM AND 5 ORS,	MR. R BORPUJARI MS RUKMINI BARUA MS PADMINI BARUA	MR R CHAKRAVORTY SC, SSA



61	I.A.(Civil)/3292/2022 CAVT. NO. 1057/2022, FIXED in WP(C)/6571/2022	SRI SRI ATHKHELIA NAMGHAR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 15 ORS.	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MR B P BORAH	GA, ASSAM
	<b>WITH</b> WP(C)/6571/2022 CAVT. NO. 10572/022,	SRI SRI ATHKHELIA NAMGHAR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MR B P BORAH	GA, ASSAM MR. M NATH (r-6 to 16) MR. J K GOSWAMI (FOR CAVEATOR) MR. A BHATTACHARJEE (r- 6 to 16) MR. D J KAPIL (r-6 to 16) MR. J BARMAN (r-6 to 16) MR. J BARMAN (r-6 to 16)
	<b>WITH</b> I.A.(Civil)/3123/2022 in WP(C)/6571/2022	SRI SRI ATHKHELIA NAMGHAR AND ANOTHER <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MS. R GOHAIN	GA, ASSAM MR. J BARMAN
62	WP(C)/5966/2022 FIXED	MONIRAM RONGPI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S K DEORI MR. D BARUAH MS. SOMILA	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 25/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR J SHARMA	21-11-2022	To	20-12-2022
8)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
9)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
10)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
11)	MR B SINHA	19-11-2022	To	03-12-2022
12)	MR. M SARANIA	21-11-2022	To	25-11-2022
13)	MR. S P ROY	21-11-2022	To	08-12-2022
14)	MR S S SHARMA	21-11-2022	To	25-11-2022
15)	MS L SHARMA	21-11-2022	To	25-11-2022
16)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
17)	MR. H. BURAGOHAIN	21-11-2022	To	25-11-2022
18)	MS R SAHA	21-11-2022	To	25-11-2022
19)	MR A GOENKA	21-11-2022	To	30-11-2022
20)	MR R GOENKA	21-11-2022	To	30-11-2022
21)	MR. M MAHANTA	22-11-2022	To	02-12-2022
22)	MS. S BHUYAN	23-11-2022	To	26-11-2022
23)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
24)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
25)	MR. R L YADAV	25-11-2022	To	02-12-2022
26)	MS. K YADAV	25-11-2022	To	02-12-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,25th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NANI TAGIA**

**COURT NO: 13**

**[CRIMINAL AND CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(CRP, CRP(I/O) AND MFA),ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	CRP(IO)/57/2021 FIXED	JEBAL ALI AND 6 ORS. <b>Versus</b> UTPALA BORA	MR. P K GARODIA MR H BETALA MR C KUMAR MR D SARMA	MR. A BARKATAKI MR P BHARDWAJ
2	CRP/73/2021 CAVT. NO.07192/021, FIXED	RUMA PAUL CHOWDHURY AND 2 ORS <b>Versus</b> JHANTU PAUL	R SARMAH MR H K NATH MR J BORAH	MR. A R SHOME MR A J GHOSH FOR CAVEATOR
3	FAO/55/2022 FIXED	HEMENDRA BHUYAN AND 2 ORS. <b>Versus</b> BAPUJEE COLLEGE AND 2 ORS.	MR D DEKA MR D DEKA MR N J KUMAR	GA, ASSAM SC, REVENUE
	<b>WITH</b> I.A.(Civil)/3418/2022 <b>in</b> FAO/55/2022	HEMENDRA BHUYAN AND 2 ORS. <b>Versus</b> BAPUJEE COLLEGE AND 2 ORS.	MR D DEKA MR D DEKA MR N J KUMAR	GA, ASSAM SC, REVENUE
4	MACApp./477/2022	THE COMMANDING OFFICER, 99 APO AND ANR <b>Versus</b> RATNESWAR GOGOI (B)	MR. S K MEDHI	
	<b>WITH</b> I.A.(Civil)/2380/2022 <b>in</b> MACApp./477/2022	THE COMMANDING OFFICER, 99 APO AND ANR. <b>Versus</b> RATNESWAR GOGOI	MR. S K MEDHI	
5	MACApp./631/2022	DHUNSERI T.E. <b>Versus</b> SMTI KRIPA BARLA (NAG) AND 3 ORS	MR. D MOZUMDER MR. P SUNDI MR. R SARMA MR GAURAV R DUTTA MR C GOGOI	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
6	MACApp./718/2022	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> GANGA GURUNG AND 6 ORS.	MR SISHIR DUTTA MS. S. MOCHAHARI MR. S DUTTA MR S DUTTA	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/2927/2022 <b>in</b> MACApp./718/2022	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> GANGA GURUNG AND 6 ORS.	MR SISHIR DUTTA MS. S. MOCHAHARI MR. S DUTTA MR S DUTTA	GA, ASSAM

7	MACApp./780/2022	THE UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> REHENA PARBEEN @ PERVEEN AND 8 ORS.	MR. A DUTTA MRS. P M DUTTA	
	<b>WITH</b> I.A.(Civil)/3276/2022 <b>in</b> MACApp./780/2022	THE UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> REHENA PARBEEN @ PERVEEN AND 8 ORS.	MR. A DUTTA MRS. P M DUTTA	
8	MACApp./783/2022	THE ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> JUNALI BISWAS AND 4 ORS.	MR. A DUTTA MRS. P M DUTTA	
	<b>WITH</b> I.A.(Civil)/3296/2022 <b>in</b> MACApp./783/2022	THE ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> JUNALI BISWAS AND 4 ORS.	MR. A DUTTA MRS. P M DUTTA	
9	MACApp./794/2022 WITH LCR	THE DIRECTOR OF POSTAL SERVICES AND ANR <b>Versus</b> SRI NITYANANDA SARMAH AND 2 ORS	MR. S K GHOSH MS F AHMED	
10	MACApp./798/2022	TASLIMA KHATUN @ TASIMA KHATUN AND 3 ORS <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. J KALITA MR. D PEGU	MR. S K GOSWAMI MR. R SHARMA
11	MACApp./803/2022	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI BUL BUL BORA AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> I.A.(Civil)/3448/2022 <b>in</b> MACApp./803/2022	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI BUL BUL BORA AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
12	MACApp./804/2022	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> SMTI SARASWATI PURBA AND 6 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	<b>WITH</b> I.A.(Civil)/3451/2022 <b>in</b> MACApp./804/2022	NATIONAL INSURANCE COMPANY LTD., <b>Versus</b> SMTI. SARASWATI PURBA AND 6 ORS.	MR. R GOSWAMI	
13	MACApp./806/2022	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> PADUMI MOCHAHARI AND 2 ORS.	MR T KALITA MR. A KAKATI	
	<b>WITH</b> I.A.(Civil)/3466/2022 <b>in</b> MACApp./806/2022	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> PADUMI MOCHAHARI AND 2 ORS.	MR T KALITA MR. A KAKATI	
<b><u>ORDERS</u></b>				
14	MACApp./251/2015 WITH LCR	MD SADAB KHAN <b>Versus</b> SMT SHUSHILA DEVI AGARWAL and 2 ORS	MS.P R MAHANTA MR.S R GOGOI MR.H BARUAH MR.N K DEKA	MS.N MODI(R-3) MSP DEHINGIA(R-3) MS.M CHOUDHURY(R-3) MR.S DUTTAR-3 MR.C SHARMA(R-3) MR.SIDHANT DUTTA(R-3)
	<b>WITH</b> I.A./2459/2015 <b>in</b> MACApp./251/2015	MD SADAB KHAN <b>Versus</b> SMT SHUSHILA DEVI AGARWAL and 2 ORS	MS.P R MAHANTA MR.S R GOGOI MR.H BARUAH MR.N K DEKA	MS.A K CHOUDHURY(R-1) MR.M CHOUDHURYR-1 MR.D CHOUDHURY(R-1) MR.T ALI(R-1) MR.S N KRISHNATRAYA(R-1)

15	MC/746/2015 IN MAC.APP. SL.NO. 242005	NATIONAL INSURANCE CO. LTD. <b>Versus</b> JUNTI DAS and ANR,	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	
16	MACApp./199/2016	SANJU DEBNATH <b>Versus</b> THE ASAM STATE TRANSPORT CORPN. and 2 ORS.	MR.B PADUN MR.B DAS	MR.S K BARKATAKI(R-1&2) MS.B SHARMAR- 1and2 MR.D K NATH(R- 1&2)
17	MACApp./40/2017 WITH LCR, FIXED	RELIANCE GENERAL INSURANCE CO. LTD <b>Versus</b> SMT ANIMA DAS and 6 ORS	MS. M SAIKIA MR.C SHARMA MS. P BORTHAKUR MR.SIDHANT DUTTA	MR.D SAIKIASr. Adv. MR. K K DUTTA MR.U BARUAH
18	MACApp./346/2018 FIXED	RUP JYOTI KURMI <b>Versus</b> MST ANJUMA BEGUM AND 4 ORS	MR. S DUTTA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. C SHARMA MR. SIDHANT DUTTA	MR. R GOSWAMI (R4) MS. M SAIKIA (R4) MS. P BORTHAKUR (R4)
	<b>WITH</b> I.A.(Civil)/1514/2018 <b>in</b> MACApp./346/2018	RUP JYOTI KURMI <b>Versus</b> MST ANJUMA BEGUM AND 4 ORS	MR. S DUTTA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. C SHARMA MR. SIDHANT DUTTA	
	<b>WITH</b> I.A.(Civil)/3438/2022 <b>in</b> MACApp./346/2018	RUP JYOTI KURMI <b>Versus</b> MST ANJUMA BEGUM AND 2 ORS	MR. S K DEKA	MR B ISLAM
19	MACApp./350/2018 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> GANESHMAL DAYMA AND 7 ORS	MR. K K BHATRA MR. R K BHATRA MS P HAJURI MR. M KASHYAP	MR. J I BORBHUIYA (R7, R8) MS F BEGUM (R7, R8) MR. L MOHAN (R7, R8)
	<b>WITH</b> I.A.(Civil)/1541/2018 <b>in</b> MACApp./350/2018	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> GANESHMAL DAYMA AND 7 ORS	MR. K K BHATRA MR. R K BHATRA MS P HAJURI MR. M KASHYAP	
20	MACApp./529/2018 WITH LCR	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMTI NITAMONI BORA BURAGOHAIN AND 2 ORS	MR. S K GOSWAMI MR. N BARMAN MR. A KALITA	MS. P BHATTACHARYA MR. T CHUTIA MR. A BORUA MR T GOGOI MR. S SINGH
21	I.A.(Civil)/2539/2018 <b>in</b> MACApp./644/2018	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMTI MINA ROY AND 3 ORS	MR. S K GOSWAMI MR. R SARMA MR. B K GOSWAMI	MR. S ROY (R2) MR. M H LASKAR (R2)
	<b>WITH</b> MACApp./644/2018	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMTI MINA ROY AND 3 ORS	MR. S K GOSWAMI MR. R SARMA MR. B K GOSWAMI	MR. A R AGARWALA MR. S ROY (R2) MR. M H LASKAR (R2) MS. R LAILA MD. K ALI
22	I.A.(Civil)/3440/2018 IN MAC.APP. 284/2013(D/O) <b>in</b> MACApp./284/2013	MRS. BUNU SHYAM <b>Versus</b> UNITED INDIA INSURANCE CO. LTD.	MR S M T CHISTIE MR. S BORA	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MS B KASSHYAP
23	MACApp./86/2019	THE NATIONAL INSURANCE COMPANY LTD <b>Versus</b> MAZEDA KHATUN AND 7 ORS	MR. A DUTTA MRS. P M DUTTA	MR. S K GOSWAMI MD. A H LASKAR MR. M S ALAM MR. R SHARMA MR. S K SHARMA
24	MFA/270/2019 WITH LCR	M/S. CEMENT INTERNATIONAL LTD. <b>Versus</b> UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA	MR G GOSWAMI SC, NF RLY
25	I.A.(Civil)/839/2019 <b>in</b> MACApp./17993/2018	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. MAHILA BALA RAY AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MS J ROY	MR. R ISLAM (r-1) MR G U AHMED (r-1)

	<b>WITH</b> MACApp./17993/2018 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI MAHILA BALA RAY AND 2 ORS		
26	I.A.(Civil)/3868/2019 WITH LCR <b>in</b> MACApp./968/2018 <b>WITH</b> MACApp./968/2018	SMTI POMI SAIKIA PATOR AND 4 ORS. <b>Versus</b> NEW INDIA ASSURANCE COMPANY LTD.  NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SMTI POMI SAIKIA PATOR AND 5 ORS	MS. S K NARGIS	MR. K K BHATRA MR. R K BHATRA MR. D BHUYAN
				MR. A R AGARWALA MS. S K NARGIS (R-1 TO 3) MS. S K NARGIS (R-1 TO 3) MS. S K NARGIS (R-1 TO 3) MS. SUDAKSHINA K. MS S CHOUDHURY
	<b>WITH</b> I.A.(Civil)/4002/2018 <b>in</b> MACApp./968/2018	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SMTI POMI SAIKIA PATOR AND 5 ORS	MR. K K BHATRA MR. R K BHATRA MR. D BHUYAN MR. A SAIKIA MS RIMPI DUTTA MR. A LAHKAR	
	<b>WITH</b> I.A.(Civil)/4003/2018 <b>in</b> MACApp./968/2018	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SMTI POMI SAIKIA PATOR AND 5 ORS	MR. K K BHATRA MR. R K BHATRA MR. D BHUYAN MR. A SAIKIA MS RIMPI DUTTA MR. A LAHKAR	
	<b>WITH</b> I.A.(Civil)/4101/2019 <b>in</b> MACApp./968/2018	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SMTI POMI SAIKIA PATOR AND 5 ORS	MR. R K BHATRA MR. A SAIKIA MR D BHUYAN	MS. S K NARGIS
27	MACApp./9/2020	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SMTI POMI SAIKIA PATOR AND 5 ORS ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SRI RUPAM BORA @ BORAH AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. D SAIKIA (R1, R2, R3) MR. K K DUTTA (R1) MR. B GOGOI (R2, R3) MR P NAYAK (R2, R3) MS. N BORDOLOI (R2, R3) MR. A PHUKAN (R2, R3)
28	I.A.(Civil)/973/2020 <b>in</b> FAO/18/2020  <b>WITH</b> FAO/18/2020	SRI SUPPLY KUTUM AND 3 ORS <b>Versus</b> SMTI HEMAKANYA KUTUM  SRI SUPPLY KUTUM AND 3 ORS <b>Versus</b> SMTI HEMAKANYA KUTUM	MR. L GOGOI	MR. A RAJKHOWA MR. R P HAZARIKA
29	I.A.(Civil)/1735/2020 <b>in</b> FAO/809/2020  <b>WITH</b> FAO/809/2020 (Filing Number)	SRI DAYAL CHANDRA DAS <b>Versus</b> BODOLAND TERRITORIAL COUNCIL  SRI DAYAL CHANDRA DAS <b>Versus</b> BODOLAND TERRITORIAL COUNCIL	MR. N DHAR MR. B K SEN MS. S DASGUPTA MR F HAQUE MR A HUSSAIN	SC, BTC
30	I.A.(Civil)/2120/2020 WITH LCR <b>in</b> FAO/5/2015  <b>WITH</b> FAO/5/2015	SRI JAI RAJ BIKRAM SINGH <b>Versus</b> JAGJEET SINGH CHETRY  SRI JAI RAJ BIKRAM SINGH <b>Versus</b> SRI JAGJEET SINGH CHETRY	MR G N SAHEWALLA MR P DEKA MD ASLAM MRS. S S BAWARI  MR.G N SAHEWALLA MR.P DEKA MRS.S S BAWARI MD.ASLAM	MR. B M CHOUDHURY MR.S SARMA MR. S D PURKAYASTHA MR.T K BHUYAN MR. U CHOUDHURY MR.J DEKA

	<b>WITH</b> I.A.(Civil)/2121/2020 in FAO/5/2015	JAI RAJ BIKRAM SINGH <b>Versus</b> JAGJEET SINGH CHETRY	MR G N SAHEWALLA MR P DEKA MD ASLAM MRS. S S BAWARI	
31	MACApp./24/2021 WITH LCR	BIJOYA GOPE AND 2 ORS. <b>Versus</b> MD. NAJIM UDDIN BEIG AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	
32	I.A.(Civil)/807/2021 IN RSA SL.NO. 241422 in MC/203/2015	HAMIDA KHATUN AND 6 ORS. <b>Versus</b> HATEM ALI AND ANR.	MR. T DEURI	MR D CHOUDHURY MRS A K CHOUDHURY (R-1 TO 3.3) MR M CHOUDHURY (R-1 TO 3.3) MR. S N KRISHNATRAYA (R-1 TO 3.3) MR S DIFUSA (R-1 TO 3.3) MR N RAY (R-1 TO 3.3)
	<b>WITH</b> MC/570/2015	MUSSTT. HAMIDA KHATUN and 6 ORS, <b>Versus</b> MD. HATEM ALI and 3 ORS,	MR.K KALITA MR.M HASSAN MR. D NATH	MS.A K CHOUDHURY(R-1) MR.M CHOUDHURYR-1 MR.D CHOUDHURY(R-1) MR.T ALI(R-1) MR.S N KRISHNATRAYA(R-1)
	<b>WITH</b> I.A.(Civil)/993/2019	MUSSTT. HAMIDA KHATUN and 6 ORS, <b>Versus</b> MD. HATEM ALI and 3 ORS,	MR. T DEURI MD S ALI	MR. T ALI
	<b>WITH</b> I.A.(Civil)/994/2019	MUSSTT. HAMIDA KHATUN and 6 ORS, <b>Versus</b> MD. HATEM ALI and 3 ORS,	MR. T DEURI MD S ALI	MR D CHOUDHURY MR. T ALI
	<b>WITH</b> I.A.(Civil)/808/2021	HAMIDA KHATUN AND 6 ORS. <b>Versus</b> HATEM ALI AND 3 ORS.	MR. T DEURI MD S ALI	MR D CHOUDHURY
	<b>WITH</b> I.A.(Civil)/809/2021	HAMIDA KHATUN AND 6 ORS. <b>Versus</b> HATEM ALI AND ANR.	MR. T DEURI	MR D CHOUDHURY
33	I.A.(Civil)/999/2021 in MACApp./4149/2021	DHRUBA LATA DEKA AND 2 ORS. <b>Versus</b> NEW INDIA ASSURANCE CO. LTD. AND 3 ORS.	MR H DAS R BORUAH	
	<b>WITH</b> MACApp./4149/2021 (Filing Number)	DHRUBA LATA DEKA AND 2 ORS. <b>Versus</b> NEW INDIA ASSURANCE CO. LTD. AND 3 ORS. E	MR H DAS	
34	CRP/2/2022 B/O	MANOWARA BEGUM AND 3 ORS <b>Versus</b> MD. SAHIDUR RAHMAN AND 2 ORS	MR M AHMED MR. A HUSSAIN	MS. R D MOZUMDAR (r-3) MR. A MOBARAQUE (r-1,2) MS. C MOZUMDAR (r-3) MR. S P SHARMA (r-3)
35	MACApp./210/2022 WITH LCR	M/S NEW INDIA ASSURANCE COMPANY LIMITED <b>Versus</b> SMTI. BHARATI KALITA AND 6 ORS	MR J JOHN MS. R DEVI	MR D MONDAL
	<b>WITH</b> CO/34/2022 in MACApp./210/2022	BHARATI KALITA AND 3 ORS. <b>Versus</b> M/S NEW INDIA ASSURANCE CO. LTD. AND 2 ORS.	MR D MONDAL	MR. K K BHATTA
	<b>WITH</b> I.A.(Civil)/2738/2022 in MACApp./210/2022	SMTI. BHARATI KALITA AND 3 ORS <b>Versus</b> M/S NEW INDIA ASSURANCE COMPANY LIMITED	MR. R GOSWAMI MR D MONDAL	

36	MACApp./284/2022 WITH LCR	KAMAR UDDIN AHMED AND 4 ORS <b>Versus</b> THE REGIONAL MANAGER, THE NATIONAL INSURANCE CO. LTD. AND 2 ORS	MR. A R AGARWALA	MS R D MAZUMDAR MS. I DAS
37	I.A.(Civil)/799/2022 IN MAC.APP. 105/2012(D/O) in MACApp./105/2017	KOHIMA BIBI and 3 ORS <b>Versus</b> THE REGIONAL MANAGER ORIENTAL INSURANCE CO. LTD and ANR		MR. S DUTTA
38	I.A.(Civil)/1179/2022 in MACApp./3323/2022	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> ISHWARI CHETRY AND 7 ORS.	MR. R K BHATRA MR. A SAIKIA MS P HAJURI MS R GANGAWAT	MR. K K BHATTA (r-8) MS JONA TALUKDAR (r-8) MS R DEVI (r-8)
	<b>WITH</b> MACApp./3323/2022 (Filing Number)	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> ISHWARI CHETRY AND 7 ORS. F	MR. A SAIKIA	
39	I.A.(Civil)/2300/2022 IN MAC.APP. 235/2021(D/O), B/O in MACApp./235/2021 <b>WITH</b> I.A.(Civil)/2301/2022	SMT. DIPALI DEVI <b>Versus</b> MD. HASINUR HUSSAIN and ANR	MRS M D CHOWDHURY MR N BARUAH	
		SMT. DIPALI DEVI <b>Versus</b> MD. HASINUR HUSSAIN AND ANR	MRS M D CHOWDHURY MR N BARUAH	
40	I.A.(Civil)/2848/2022 WITH LCR in FAO/42/2019  <b>WITH</b> FAO/42/2019 CAVT. NO. 0838/2019	ASSAM DRUG DEALER ASSOCIATION (ADDA) <b>Versus</b> CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. N K NEOG	MR. N UPADHAYAY MR. R BORPUJARI
		CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS <b>Versus</b> ASSAM DRUG DEALER ASSOCIATION (ADDA) AND 4 ORS.	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MS. N BORDOLOI MR. A PHUKAN	MR. K N CHOUDHURY MR S BHARALI MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG
	<b>WITH</b> I.A.(Civil)/537/2020 in FAO/42/2019	ASSAM DRUG DEALER ASSOCIATION(ADDA) <b>Versus</b> CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR S BHARALI MR S BHARALI MR. A CHAMUAH MR. N K NEOG	MR. R BORPUJARI
	<b>WITH</b> FAO/41/2019 CAVT. NO. 0839/2019	ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD), <b>Versus</b> ASSAM DRUG DEALER ASSOCIATION AND ANR	MR. D BARUAH MS. N UPADHYAY	MR. K N CHOUDHURY MR S BHARALI MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG
	<b>WITH</b> I.A.(Civil)/594/2020 in FAO/41/2019	ASSAM DRUG DEALER ASSOCIATION AND ANR <b>Versus</b> ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD),	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. N K NEOG	MR D BARUAH
42	I.A.(Civil)/3238/2022 IN MAC.APP. 509/2019(D/O) in MACApp./509/2019	HAMIDUR RAHMAN <b>Versus</b> UNITED INDIA INSURANCE CO. LTD. AND 7 ORS.	MR. S ISLAM MR A HAWARI	MS. R D MOZUMDAR MR. K K BHATTA
43	I.A.(Civil)/3262/2022 WITH LCR 2 FILES, B/O in MACApp./81/2022  <b>WITH</b> MACApp./81/2022	PURNAMAYA DEVI @ PURNAMAYA THAPA AND ANR. <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD. AND ANR.	MR A J DAS	MR. S K GOSWAMI
		THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> PURNAMAYA DEVI @ PURNAMAYA THAPA AND ANR.	MR. S K GOSWAMI MR. R SHARMA	MR D SAIKIA (r-2) MR. B K DAS (r-2) MR A J DAS (R1) MS A HUSSAIN (R1)

44	I.A.(Civil)/3318/2022 in MACApp./12929/2022	PIYARI KHARIYA <b>Versus</b> THE NEW INDIA ASSURANCE COM LTD.	B R DAS MS M BHARATI	
	<b>WITH</b> MACApp./12929/2022 (Filing Number)	PIYARI KHARIYA <b>Versus</b> THE NEW INDIA ASSURANCE COM LTD. E	B R DAS	
45	I.A.(Civil)/3365/2022 IN MAC.APP. 411/2018(D/O) in MACApp./411/2018	BABUL CHANDRA SARKAR <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS E	MR. A SAYED MR. S K TALUKDAR	
46	I.A.(Civil)/3385/2022 in MACApp./10855/2022	GULJAN BIBI AND 3 ORS. <b>Versus</b> AFJAL HUSSAIN AND 2 ORS.	MR. M TALUKDAR MR. A SHAKIL	
	<b>WITH</b> MACApp./10855/2022 (Filing Number)	GULIJAN BIBI AND 3 ORS. <b>Versus</b> AFJAL HUSSAIN AND 2 ORS.	MR. M TALUKDAR	
<b><u>HEARING</u></b>				
47	CRP/29/2015 WITH LCR, B/O	ATAR ALI and 3 ORS <b>Versus</b> MD. GUL MAHAMAD and 4 ORS	MR.A SARMA MR.S SARMA MR.T K BHUYAN MR.S K DEKA MR.J DEKA	MR.J AHMED(R-1TO5) MS.S KALITA(R-1TO5) MS.D BORA(R-1TO5)
<b><u>STAY MATTERS</u></b>				
48	CRP/184/2015 WITH LCR	MONOHAR DAS <b>Versus</b> MD. MIR HUSSAIN and ANR.	MR.K N KALITA MSJ BHUYAN MR.A K DAS MSP MEDHI	MR H DAS MR H GUPTA MR H GUPTA
	<b>WITH</b> I.A.(Civil)/1374/2019 in CRP/184/2015	ON THE DEATH OF MANOHAR DAS HIS LEGAL HEIRS BHABAKANTA DAS AND 5 ORS <b>Versus</b> MD. MIR HUSSAIN and ANR.	MR. A K DAS MR. M J GOGOI	MR S NATH MR H GUPTA
	<b>WITH</b> I.A.(Civil)/1460/2022 in CRP/184/2015	ON THE DEATH OF MANOHAR DAS, HIS LEGAL HEIR, BHABAKANTA DAS AND 5 ORS <b>Versus</b> MD. MIR HUSSAIN and ANR.	MR. A K DAS	
	<b>WITH</b> I.A.(Civil)/1461/2022 in CRP/184/2015	ON THE DEATH OF MONOHAR DAS, HIS LEGAL HEIR, BHABAKANTA DAS AND 5 ORS <b>Versus</b> MD. MIR HUSSAIN and ANR.	MR. A K DAS	
	<b>WITH</b> I.A.(Civil)/1462/2022 in CRP/184/2015	ON THE DEATH OF MONOHAR DAS, HIS LEGAL HEIR, BHABAKANTA DAS AND 5 ORS <b>Versus</b> MD. MIR HUSSAIN and ANR.	MR. A K DAS	
49	CRP(IO)/327/2019	SIVASAGAR TOWN LAKHIMI AND GENERAL FLAT HOUSING CO-OPERATIVE SOCIETY LTD. <b>Versus</b> SRI SREEMANTA LAL DOWARAH AND 7 ORS.	MR. S DASGUPTA MS. M DASGUPTA	
50	CRP(IO)/3/2020	ABDUL JALIL LASKAR <b>Versus</b> MD. MONIR UDDIN LASKAR AND 24 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	
51	CRP(IO)/85/2021	SMTI JOYMONI BASUMATARY AND 2 ORS <b>Versus</b> SMTI REBIKA @ RIBEKA BASUMATARY AND 3 ORS.	MR. B C DAS MR. A R SHOME MR. P MAZUMDER	MR S CHAUHAN (R-1,4) MR. ABU JAHID (R-2) MR B PUSHILAL (R-1,4)



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LEAVE NOTE OF ADVOCATES FOR 25/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR J SHARMA	21-11-2022	To	20-12-2022
8)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
9)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
10)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
11)	MR B SINHA	19-11-2022	To	03-12-2022
12)	MR. M SARANIA	21-11-2022	To	25-11-2022
13)	MR. S P ROY	21-11-2022	To	08-12-2022
14)	MR S S SHARMA	21-11-2022	To	25-11-2022
15)	MS L SHARMA	21-11-2022	To	25-11-2022
16)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
17)	MR. H. BURAGOHAİN	21-11-2022	To	25-11-2022
18)	MS R SAHA	21-11-2022	To	25-11-2022
19)	MR A GOENKA	21-11-2022	To	30-11-2022
20)	MR R GOENKA	21-11-2022	To	30-11-2022
21)	MR. M MAHANTA	22-11-2022	To	02-12-2022
22)	MS. S BHUYAN	23-11-2022	To	26-11-2022
23)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
24)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
25)	MR. R L YADAV	25-11-2022	To	02-12-2022
26)	MS. K YADAV	25-11-2022	To	02-12-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

**[ For Friday,25th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 14**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CRIMINAL BENCH(CEL.PET.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./3193/2022 B/O	ABDUL RASHID @ RASHID AHMED AND 6 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED Mr I H CHOWDHURY MR. I U CHOWDHURY	PP, ASSAM
2	Bail Appln./3211/2022	ANKUR DAS <b>Versus</b> THE STATE OF ASSAM	MR. R N D SARMA	PP, ASSAM
3	Bail Appln./3212/2022	SALIM UDDIN @ MD SELIMUDDIN <b>Versus</b> THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
4	Bail Appln./3213/2022	ABHI TACHAING AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P SUNDI	PP, ASSAM
5	Bail Appln./3219/2022	MIRAS FARUKH AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A K SHARMA MR. M LASKAR	PP, ASSAM
<b>MOTION</b>				
6	AB/3478/2022	PUNA HANDIQUE <b>Versus</b> THE STATE OF ASSAM	MR. T BARUAH MR. P BOIRAGI MR. S J SARMAH	PP, ASSAM
7	AB/3480/2022	SAHADUR ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM
8	AB/3481/2022	MUNILAL HEMBRAM <b>Versus</b> THE STATE OF ASSAM	MD A HUSSAIN MR. A S CHOUDHURY	PP, ASSAM
9	AB/3484/2022	K MONI MOHAN SINGHA @ MONI MOHAN SINGHA <b>Versus</b> THE STATE OF ASSAM	MR. JUNM LASKAR MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
10	AB/3486/2022	ASADUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A RAHMAN MR E HUSSAIN	PP, ASSAM

11	AB/3487/2022	MD. GIASUDDIN <b>Versus</b> THE STATE OF ASSAM	MR. T AHMED	PP, ASSAM
12	AB/3490/2022	JAHIRUL ISLAM CHOUDHURY @ JAHIRUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
13	AB/3491/2022	DUJJAL HAZARIKA @ UJJAL HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. B GOGOI MR M BHUYAN	PP, ASSAM
14	AB/3492/2022	SUNITA BEGUM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
15	AB/3493/2022	RAJIV KUMAR GUPTA <b>Versus</b> THE STATE OF ASSAM	MR B K MISHRA MR. S ISLAM MR A HAWARI	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
16	Bail Appln./2857/2022 WITH LCR, FIXED	MUSTAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
17	Bail Appln./2889/2022 FIXED	SAHINUR ALOM @ SHANUR ALOM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR J HUSSAIN MR. L HUSSAIN	PP, ASSAM
18	Bail Appln./2962/2022 FIXED	NASER ALI @ NASER UDDIN <b>Versus</b> THE STATE OF ASSAM	MS. R CHOUDHURY MR. A H M R CHOUDHURY	PP, ASSAM
19	Bail Appln./2970/2022 FIXED	LAKSHYA JYOTI BANGTHAI @ LAKHYAJYOTTI BANGTHAI <b>Versus</b> THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
20	Bail Appln./2999/2022 FIXED	DEEPA DEVI <b>Versus</b> THE STATE OF ASSAM	MS S UPADHYAYA	PP, ASSAM
21	Bail Appln./3008/2022 FIXED	ABBAS ALI <b>Versus</b> THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
22	Bail Appln./3031/2022 FIXED	BUDHI SAMBYO <b>Versus</b> THE STATE OF ASSAM	MR D MAZUMDER MR. S BISWAS MS D DEVI	PP, ASSAM
23	Bail Appln./3060/2022 FIXED	DEBOJIT BHUYAN <b>Versus</b> THE STATE OF ASSAM	MR. C S RAY MS. P BORGHAIN	PP, ASSAM
24	Bail Appln./3115/2022 FIXED	MANASH KHUTIA <b>Versus</b> THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA B. CHETRY	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
25	AB/2695/2022 FIXED	TERANI BIBI <b>Versus</b> THE STATE OF ASSAM	MR. G PHUKAN	PP, ASSAM
26	AB/3145/2022 FIXED	JIYARUL HOQUE AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
27	AB/3228/2022 FIXED	MAMUN AHMED CHOUDHURY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H I CHOUDHURY MR. A S TAPADER	PP, ASSAM
28	AB/3257/2022 FIXED	TIKU ALI <b>Versus</b> THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM

29	AB/3263/2022 FIXED	MIRAN ALI <b>Versus</b> THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
30	AB/3277/2022 FIXED	SAHID AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A R SHOME MR A J GHOSH	MR. N GOGOI MR B ISLAM PP, ASSAM
31	AB/3318/2022 FIXED	ARUP DAS @ ARUP KUMAR DAS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY Mr M U Ahmed MR. I U CHOWDHURY	PP, ASSAM
32	AB/3350/2022 FIXED	ABDUL HAMID AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR A BHATTACHARYA I. SINGH MR T CHHETRI	PP, ASSAM
33	AB/3353/2022 FIXED	RITURAJ BORUAH @ KANAI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER	PP, ASSAM
34	AB/3370/2022 FIXED	SMT. RUMI GOSWAMI <b>Versus</b> THE STATE OF ASSAM	MR S C DAS MR RATAN KALITA MR P BURAGOHAIN	PP, ASSAM
35	AB/3384/2022 FIXED	DIPAK DAS @ DIPAK KUMAR DAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	Mr M U Ahmed MR. F HAQUE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR J SHARMA	21-11-2022	To	20-12-2022
8)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
9)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
10)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
11)	MR B SINHA	19-11-2022	To	03-12-2022
12)	MR. M SARANIA	21-11-2022	To	25-11-2022
13)	MR. S P ROY	21-11-2022	To	08-12-2022
14)	MR S S SHARMA	21-11-2022	To	25-11-2022
15)	MS L SHARMA	21-11-2022	To	25-11-2022
16)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
17)	MR. H. BURAGOHAIN	21-11-2022	To	25-11-2022
18)	MS R SAHA	21-11-2022	To	25-11-2022
19)	MR A GOENKA	21-11-2022	To	30-11-2022
20)	MR R GOENKA	21-11-2022	To	30-11-2022
21)	MR. M MAHANTA	22-11-2022	To	02-12-2022
22)	MS. S BHUYAN	23-11-2022	To	26-11-2022
23)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
24)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
25)	MR. R L YADAV	25-11-2022	To	02-12-2022
26)	MS. K YADAV	25-11-2022	To	02-12-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**[ For Friday,25th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 17**

**[CRIMINAL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CRIMINAL BENCH(CRL.APP.),  
FROM ITEM NOS.1-35), ALONG WITH THE  
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./3200/2022	HARESWAR DEKA <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
2	Bail Appln./3203/2022	NEKIB ALI <b>Versus</b> THE STATE OF ASSAM	MR. N C DAS MR R ALOM MR. H.K. DEORI	PP, ASSAM
3	Bail Appln./3204/2022	MD. SENAUL SK @ SANAUL SEKH @ SENAUL SEKH <b>Versus</b> THE UNION OF INDIA	MR. M BISWAS MS M DAS	SC, NCB
4	Bail Appln./3206/2022	DHRUBA JYOTI BORUAH AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR B KAUSHIK MR. D DAS	PP, ASSAM
5	Bail Appln./3208/2022	BINITA ROY <b>Versus</b> THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
6	Bail Appln./3214/2022	DUDUL CHANDRA BORO <b>Versus</b> THE STATE OF ASSAM	MR. C BORUAH MR. R BORO MR A BORUAH	PP, ASSAM
7	Bail Appln./3215/2022	MAIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR K BHUYAN MR. H A AHMED	PP, ASSAM
8	Bail Appln./3218/2022	PRANJAL BORUAH <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
9	Bail Appln./3220/2022	JWNGSAR RAMCHIARY <b>Versus</b> THE STATE OF ASSAM	MR. R B GOHAIN	PP, ASSAM
10	Bail Appln./3221/2022	NIBEN LANGTHASA <b>Versus</b> THE STATE OF ASSAM	MR B D DAS MR H K SARMA MR. D THAOSEN	PP, ASSAM

**MOTION**

11	Crl.Pet./732/2022 WITH LCR 1 FILE, FIXED	RAJUL KARIM @ MUKUT <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	PP, ASSAM
12	Crl.Pet./798/2022 FIXED	AMIT KUMAR DEBBARMA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. DITUL DAS MS P SINGH	PP, ASSAM
13	Crl.Pet./1048/2022 WITH LCR 1 FILE, FIXED	BIDYUT BARMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. L R MAZUMDER	PP, ASSAM
14	Crl.Pet./1148/2022 FIXED	JOYDEEP NANDI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM MS C DAS	PP, ASSAM
15	Crl.Pet./1190/2022 B/O	SIRAJUL HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P BORDOLOI MR S ALI	PP, ASSAM
16	AB/3475/2022	LAKHYAJIT GOGOI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
17	AB/3483/2022	HIRAK JYOTI SARMA @ HIRAK SARMA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A MANNAF MD A S ALI	PP, ASSAM
18	AB/3485/2022	SHAH ALOM <b>Versus</b> THE UNION OF INDIA	MR. S MUNIR MR. S RANA	SC, NF RLY
19	AB/3488/2022	MD ROSTUM ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM	PP, ASSAM
<b><u>ADMISSION</u></b>				
20	Crl.A./315/2022 B/O	KAPIL DAS AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A SHARMA MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/741/2022 <b>in</b> Crl.A./315/2022	KAPIL DAS AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A SHARMA MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
21	Bail Appln./683/2022 BA 691/2022(D/O), WITH CASE DIARY, FIXED	ACHCHELAL SAHANI@ AKSHAYLAL SAHANI <b>Versus</b> THE NCB	MR P KATAKI MRS R BEGUM MS. M DEVI	SC, NCB
22	Bail Appln./2373/2022 FIXED	BARUL ALOM <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
	<b>WITH</b>			
23	Bail Appln./1927/2022	JEADUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
24	Bail Appln./2460/2022 FIXED	SANJIT DAS <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
25	Bail Appln./2634/2022 WITH LCR, FIXED	MD BASER SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
26	Bail Appln./2693/2022 FIXED	FOJOR ALI MONDAL <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
27	Bail Appln./2745/2022 FIXED	OMAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. A M ALAMAN MR. A S TAPADER MR M AHMED	PP, ASSAM

28	Bail Appln./2757/2022 WITH CASE RECORD AND CASE DIARY, FIXED	FARUK UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
29	Bail Appln./2767/2022 FIXED	RATUL HUSSAIN MONDAL <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR. A BURAGOHAIN MR A K DAS J. AKTAR	PP, ASSAM
30	Bail Appln./2778/2022 FIXED	MD. HANNAN ALI <b>Versus</b> THE STATE OF ASSAM	MD. R ALI	PP, ASSAM
31	Bail Appln./2779/2022 FIXED	MD. ELIYAS RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. M A MONDAL S I AKAND	PP, ASSAM
32	Bail Appln./2844/2022 WITH OFFICE NOTE, FIXED	BHUPEN DAS <b>Versus</b> THE STATE OF ASSAM	MR. S K JAIN MR H K SARMA MS K BHATTACHARYYA	PP, ASSAM
33	Bail Appln./2847/2022 FIXED	MD. ASHADUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ MR. M AHMED MS S AHMED MS S AHMED	PP, ASSAM
34	Bail Appln./2853/2022 FIXED	MD RAHIM ALI <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM
35	Bail Appln./2864/2022 FIXED	MD. SAIF UDDIN @ SAIFUDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
36	Bail Appln./2865/2022 FIXED	ABDUR ROHIM @ ABDUL RAHIM <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
37	Bail Appln./2871/2022 FIXED	PARIMAL SARKAR <b>Versus</b> THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
38	Bail Appln./3009/2022 FIXED	SOHRAB ALI @ SORHAB ALI <b>Versus</b> THE STATE OF ASSAM	MR. N HOQUE	PP, ASSAM
39	Bail Appln./3014/2022 FIXED	RABIN DAS <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA	SC, CBI
40	Bail Appln./3030/2022 WITH OFFICE NOTE, FIXED	SUMIT DHAR <b>Versus</b> THE STATE OF ASSAM	MR D C CHAKRAVARTY	PP, ASSAM
41	Bail Appln./3039/2022 FIXED	MD. TARIK AZIZ AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MD R ISLAM	PP, ASSAM
42	Bail Appln./3049/2022 FIXED	MALOTI BRAHMA <b>Versus</b> STATE OF ASSAM	MR S P DAS MR A ALAM	PP, ASSAM
43	Bail Appln./3084/2022 FIXED	MICHAEL MILI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
<b>BAIL HEARING</b>				
44	AB/993/2022 FIXED	ZAKIR HUSSAIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY	PP, ASSAM
45	AB/2172/2022 FIXED	RUHI DAS SAHA <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
46	AB/2175/2022 FIXED	FAKARUDDIN AHMED @ TUTU <b>Versus</b> THE STATE OF ASSAM	MR. A Y CHOUDHURY MR. T A CHOUDHURY	PP, ASSAM

47	AB/2751/2022 FIXED	AFAZ UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
48	AB/3335/2022 FIXED	JAMAL HOSEN SHEIKH @ JAMAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. D DAS SR. ADV MR H K NATH MS S SHARMA	PP, ASSAM
49	AB/3345/2022 FIXED	AMIR HOSEN <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR. S MOLLAH	PP, ASSAM
50	AB/3359/2022 FIXED	ANUWAR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N AHMED MR. B M CHOUDHURY MD S I AHMED	PP, ASSAM
51	AB/3360/2022 FIXED	ALOMGIR HUSSAIN @ ALOMGIR HUSSAIN AKAND <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM

**ORDERS**

52	I.A.(CrI.)/601/2022 FIXED in CrI.Rev.P./8153/2022	AMINUL ISLAM BARLASKAR @ MUNNA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. R CHOUDHURY MR. A H M R CHOUDHURY MR N RAHMAN	MR. I H LASKAR (R2) MR. P K DEKA (R2) MR. P DAIMARY (R2) MR. R. KARIM (R2) PP, ASSAM
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**WITH**

CrI.Rev.P./8153/2022  
(Filing Number)

AMINUL ISLAM BARLASKAR @ MUNNA  
**Versus**  
THE STATE OF ASSAM AND ANR. -F

MS. R CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 25/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR J SHARMA	21-11-2022	To	20-12-2022
8)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
9)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
10)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
11)	MR B SINHA	19-11-2022	To	03-12-2022
12)	MR. M SARANIA	21-11-2022	To	25-11-2022
13)	MR. S P ROY	21-11-2022	To	08-12-2022
14)	MR S S SHARMA	21-11-2022	To	25-11-2022
15)	MS L SHARMA	21-11-2022	To	25-11-2022
16)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
17)	MR. H. BURAGOHAİN	21-11-2022	To	25-11-2022
18)	MS R SAHA	21-11-2022	To	25-11-2022
19)	MR A GOENKA	21-11-2022	To	30-11-2022
20)	MR R GOENKA	21-11-2022	To	30-11-2022
21)	MR. M MAHANTA	22-11-2022	To	02-12-2022
22)	MS. S BHUYAN	23-11-2022	To	26-11-2022
23)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
24)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
25)	MR. R L YADAV	25-11-2022	To	02-12-2022
26)	MS. K YADAV	25-11-2022	To	02-12-2022





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Friday,25th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 20**

**[CRIMINAL AND CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	Crl.Pet./1198/2019	RUPAM MALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR H R A CHOUDHURY MR I U CHOUDHURY MR. A AHMED	MR J P KACHARI PP, ASSAM MR R L CHUTIA
2	Crl.A./107/2021 WITH LCR 3 FILES	SMTI. RUNU DEVI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MR. M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
<b>WITH</b>				
3	Crl.Rev.P./92/2020	SMT. RUNU DEVI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. B J GHOSH MR. DILIP DEY PP, ASSAM
4	Crl.Pet./46/2022	SAGARIKA PURKAYASTHA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K SINGHA MS. P BHUYAN MR D J DEKA	MR Z ALAM (r-2) MR. S P BHATTACHARJEE (r-2) P AGARWAL (r-2) PP, ASSAM
5	Crl.A./112/2022 WITH OFFICE NOTE	HOREN KAKOTI <b>Versus</b> SIVA NATH GOGOI	MR. B J GHOSH MR H RAHMAN MRS. B HAZARIKA	MR. A KHAN MR. M DUTTA
6	Crl.Pet./131/2022 WITH LCR 1 FILE	NAQUEEB AHMED @ NAQUEEB AHMED @ NANU <b>Versus</b> THE STATE OF ASSAM AND ANR	MR G CHOUDHURY MR. A B T HAQUE MS. S AHMED MR. ARIF AHMED	MR T H HAZARIKA (r-2) MR M CHETIA (r-2) MR A RASHID (r-2) MR. K ISLAM(r-2) MR N AHMED (r-2) PP, ASSAM
7	Crl.Rev.P./155/2022 WITH LCR 2 FILES	KABIR AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J ISLAM MR. A HUSSAIN	MR S A SIKDER (R-2) PP, ASSAM MR. M R ISLAM (R-2)
8	Crl.A./303/2022	SRI OM PRAKASH YADAV <b>Versus</b> SAHADAT KHAN	MR. D SARAF MR. S S GUPTA MS M SHARMA MR P AGARWAL	
9	Crl.A./304/2022	MD. MAJID ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N HOQUE MR H GUPTA	PP, ASSAM

10	Crl.A./305/2022	FIROJ HUSSAIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. U K BARMAN MD. A. ALI MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
11	Crl.Pet./466/2022 WITH LCR 1 FILE, FIXED	ADARSH JHUNJHUNWALA <b>Versus</b> UNION OF INDIA AND ANR.	MR. M SMITH MR S A HUSSAIN	MR. S S ROY (C.G.C.) ASSTT.S.G.I.
12	Crl.Pet./833/2022	LAKHI DAS AND 3 ORS <b>Versus</b> SMTI PARI KUMARI DAS	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. J GHOSH MR. A K DAS MS. R DEVI	MR. M KALITA MR. N M DAS MR. J HATIMURIA
13	Crl.Pet./1105/2022	MANIK SARKAR <b>Versus</b> THE DIRECTORATE OF REVENUE INTELLIGENCE	MR. N J DUTTA MR N M HAZARIKA	SC, DRI
<b>ORDERS</b>				
14	Crl.A./184/2014 WITH OFFICE NOTE, LCR 5 FILES	MUSSTT. SUFIA KHATUN <b>Versus</b> STATE OF ASSAM and ANR.		PP, ASSAM
15	I.A.(Crl.)/411/2017 WITH OFFICE NOTE <b>in</b> Crl.A./297522/2017  <b>WITH</b> Crl.A./297522/2017 (Filing Number)  <b>WITH</b> Crl.L.P./57/2017	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> J. SATHYAMURTI ACCUSED and 2 ORS,  DIRECTOR CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> SHRI J. SATHYAMURTI and 2 ORS  DIRECTOR, CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> J. SATHYAMURTI ACCUSED and 2 ORS,	MR.S C KEYAL SC, CBI      MR.S C KEYAL SC, CBI	
16	Crl.A./143/2018 WITH OFFICE NOTE, LCR 5 FILES	MISS JYOTSHNA SULTANA <b>Versus</b> MD RATUL ALI and 2 ORS	MR. B BHAGAWATI ( AMICUS CURIAE) MR N RAHMAN MR. S MOLLAH	PP, ASSAM
17	Crl.Pet./1048/2018	PRASANJIT DEBNATH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A KUNDU	PP, ASSAM
18	Crl.Pet./1084/2018	SAIDUL HOQUE BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S ROY MR. M H LASKAR	PP, ASSAM
19	Crl.L.P./92/2019 WITH OFFICE NOTE <b>in</b> Crl.A./10680/2019  <b>WITH</b> Crl.A./10680/2019 (Filing Number)	M/S MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD. <b>Versus</b> SRI RATUL GOGOI AND ANR  M/S MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD. <b>Versus</b> SRI RATUL GOGOI AND ANR	MR H GUPTA MR. M CHOUDHURY MS. R M SARMAH MR RIZWAN YASIN	PP, ASSAM
20	Crl.A./169/2019 WITH OFFICE NOTE, LCR 3 FILES	MD. BABUL HUSSAIN @ FAKARUDDIN ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR SISHIR DUTTA MS. S K NARGIS MR. C SHARMA MR. S DUTTA MS N DAS	PP, ASSAM
21	Crl.Pet./217/2019 FIXED	SOURAV MEDHI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA	PP, ASSAM
22	Crl.Pet./847/2019 WITH LCR 2 FILES	HIRAK JYOTI BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR MINTU SAIKIA	PP, ASSAM

23	Crl.Pet./1490/2019 FIXED	AJIT DEKA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A K JAIN	MR. M KALITA (R-3,5) PP, ASSAM
24	Crl.Pet./390/2020	SAFIQUL AHMED AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M A I HUSSAIN MR A R BHUYAN MS. K JAIN	MR. A K AHMED (R-2) MR A AHMED (R-2) PP, ASSAM
25	Crl.L.P./23/2021 WITH OFFICE NOTE <b>in</b> Crl.A./9420/2021	CHANDRA KAMAL BORA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. R HAZARIKA MR. C CHAKRAVARTY MS E NATH	MR T CHAKRABORTY (r-2,3) MR J DAS (r-2,3) PP, ASSAM
	<b>WITH</b> Crl.A./9420/2021 (Filing Number)	CHANDRA KAMAL BORA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS. A	MR. R HAZARIKA	
26	Crl.A./207/2021 WITH LCR 4 FILES	MAHIM @ MOHIM DUARAH @ MOLOKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. C BORUAH MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
27	Crl.Pet./655/2021 WITH LCR 2 FILES, FIXED	ALTAF HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S CHAMARIA MR. M ALI	PP, ASSAM
28	Crl.A./37/2022 WITH OFFICE NOTE, LCR 3 FILES	MOTILAL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A GOGOI	MR. L GOGOI (R-2) MR. R BARUAH (R-2) PP, ASSAM
29	Crl.A./114/2022 WITH OFFICE NOTE	AMARENDRA PHUKAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S S BAROOAH	PP, ASSAM
30	Crl.A./182/2022 WITH OFFICE NOTE	SRI DEBASISH MAZUMDAR <b>Versus</b> N R CONSTRUCTION AND ANR	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR M SAHEWALLA MR H K SARMA	MR P DEKA(R-1,2) MR. B BORAH (R-1,2)
31	Crl.A./224/2022 WITH OFFICE NOTE, LCR 4 FILES	ANWARUL ISLAM @ SAHIL <b>Versus</b> THE STATE OF ASSAM AND ANR.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	PP, ASSAM
32	Crl.A./225/2022 WITH OFFICE NOTE	SANTALI RAY @ SONTALI ROY <b>Versus</b> RAJIB SONOWAL	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	
33	I.A.(Crl.)/666/2022 WITH OFFICE NOTE, FIXED <b>in</b> Crl.A./277/2022	PAPPU SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM
	<b>WITH</b> Crl.A./277/2022	PAPPU SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM
34	I.A.(Crl.)/728/2022 <b>in</b> Crl.A./292/2022	PANI RAM TOKBI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	PP, ASSAM
	<b>WITH</b> Crl.A./292/2022	PANI RAM TOKBI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	PP, ASSAM
35	Crl.Pet./770/2022 WITH LCR 2 FILES	BHABEN BASUMATARY @ BOKO AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S CHAUHAN MR. P MAZUMDER N ALAM	PP, ASSAM
36	Crl.Pet./1074/2022 WITH LCR 1 FILE, FIXED	SATYANSH TRIPATHI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R DE MR. R J SARMA	PP, ASSAM
		<b>HEARING</b>		
37	Crl.A./182/2010 WITH LCR 4 FILES	THE STATE OF ASSAM, <b>Versus</b> MAHENDRA DIHINGIA,	ADDL PP,ASSAM PP, ASSAM MR.B B GOGOI	MR.R K MALAKAR MISSG GOSWAMI MR.P M DASTIDAR

38	Crl.A./49/2013 WITH LCR 2 FILES, P.B.-1	MANAB LAHKAR <b>Versus</b> MUKUNDA RAM DAS and ANR	MR.S C BISWAS MR.H RAHMAN MR.B CHOUDHURY MR.M K NATH MS.A DEY MR.D BANIA MISS S SARKAR	MR M J QUADIR MR. N ANSARI PP, ASSAM
39	Crl.A./264/2013 WITH OFFICE NOTE, LCR 4 FILES, P.B.-1	KAILASH DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR.A K TALUKDAR	MR. M I HUSSAIN MR. S M RAHMAN MS. S R SAIKIA PP, ASSAM
40	Crl.A./212/2015 WITH LCR 4 FILES, P.B.-1	SRI ARUN DAIMARY <b>Versus</b> STATE OF ASSAM and ANR	MR.M SARANIA MR.Z ALAM MR.S UDDIN	MR.D SARMA(R-2) MR.K ISLAMR-2 PP, ASSAM(R-1)
<b>STAY MATTERS</b>				
41	Crl.Pet./388/2020	BHUPEN UZIR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N ALAM	PP, ASSAM SC, GMC

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LEAVE NOTE OF ADVOCATES FOR 25/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR J SHARMA	21-11-2022	To	20-12-2022
8)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
9)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
10)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
11)	MR B SINHA	19-11-2022	To	03-12-2022
12)	MR. M SARANIA	21-11-2022	To	25-11-2022
13)	MR. S P ROY	21-11-2022	To	08-12-2022
14)	MR S S SHARMA	21-11-2022	To	25-11-2022
15)	MS L SHARMA	21-11-2022	To	25-11-2022
16)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
17)	MR. H. BURAGOHAIR	21-11-2022	To	25-11-2022
18)	MS R SAHA	21-11-2022	To	25-11-2022
19)	MR A GOENKA	21-11-2022	To	30-11-2022
20)	MR R GOENKA	21-11-2022	To	30-11-2022
21)	MR. M MAHANTA	22-11-2022	To	02-12-2022
22)	MS. S BHUYAN	23-11-2022	To	26-11-2022
23)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
24)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
25)	MR. R L YADAV	25-11-2022	To	02-12-2022
26)	MS. K YADAV	25-11-2022	To	02-12-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,25th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 23**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CRIMINAL BENCH(CRL.REV.P.),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./3199/2022	MUHAMMED SHAFI TV @ MUHAMMED SHAFI <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
2	Bail Appln./3201/2022	SELIM MALIK <b>Versus</b> THE STATE OF ASSAM	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI	PP, ASSAM
3	Bail Appln./3202/2022	KHUDEJA KHATUN @ HABIJA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	PP, ASSAM
4	Bail Appln./3210/2022	RAJA DEY <b>Versus</b> THE STATE OF ASSAM	MR G PEGU MS. S DOLEY	PP, ASSAM
<b>MOTION</b>				
5	Crl.Rev.P./550/2022 FIXED	MANOJ SHARMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S K SINGH MR B PUSHILAL	PP, ASSAM
6	Crl.Pet./1125/2022 FIXED	ABDUL RASHID <b>Versus</b> THE STATE OF ASSAM	MR. R C DAS MRS. A BHATTACHARYYA	PP, ASSAM
7	Crl.Pet./1191/2022	PRANAB KUMAR SUTRADHAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA MS N GUPTA MS K BORAH	PP, ASSAM
8	AB/3477/2022	MD. FIRUJ ALI <b>Versus</b> THE STATE OF ASSAM	MR G R A MOTTAQUEE	PP, ASSAM
9	AB/3479/2022	DHANTI BARUAH @ MOINA <b>Versus</b> THE STATE OF ASSAM	MR. A DUTTA	PP, ASSAM

**ADMISSION**

10	Crl.Pet./70/2022 FIXED	DILIP KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P BORAH MRS K M SAIKIA	MR. P N GOSWAMI (r-2) MR B CHOUDHURY (r-2) MR. K P PATHAK (r-2) PP, ASSAM
11	Crl.Rev.P./169/2022 WITH LCR 3 FILES	JAYANTA TALUKDAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MS H AHMED MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	MR. A K DUTTA (R-2) MR D C NATH (R-2) PP, ASSAM

**BAIL HEARING (BA)**

12	Bail Appln./2924/2022 FIXED	MIRJUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MS T WAPANGLA MR D KALITA	PP, ASSAM
13	Bail Appln./2997/2022 FIXED	HANIFUR RAHMAN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
14	Bail Appln./3037/2022 FIXED	SAMESWAR BRAHMA MUSHAHARY @ SUMESWAR BRAHMA MUSHAHARY <b>Versus</b> THE STATE OF ASSAM	MR B B NARZARY MR. P MAHANTA MS. P SAHARIA	PP, ASSAM
15	Bail Appln./3073/2022 FIXED	NILKAMAL HAZARIKA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. T N DAS MR. K KASHYAP MRS C ROY	PP, ASSAM
16	Bail Appln./3086/2022 FIXED	MUSTAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR R L CHUTIA	PP, ASSAM

**BAIL HEARING**

17	AB/2626/2022	ASWINI BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH MR. B D KAKATI	PP, ASSAM
18	AB/2713/2022 FIXED	AKBAR HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
19	AB/2905/2022 FIXED	JIVAN DEBNATH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/637/2022 <b>in</b> AB/2905/2022	JIVAN DEBNATH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
20	AB/2937/2022	IKRAMUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. B GOGOI MR M BHUYAN	PP, ASSAM
21	AB/3015/2022 FIXED	AMIT AGARWAL AND 4 ORS. <b>Versus</b> THE STATE OF ARUNACHAL PRADESH	MR. A J SARMA MR. P D NAIR MR G ALAM MR. H ROHMAN	MR. S BISWAKARMA (FOR INFORMANT) PP, A P MR. L PERME (FOR INFORMANT)
22	AB/3226/2022 FIXED	JESMIN SULTANA AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR A S SK	PP, ASSAM
23	AB/3361/2022 FIXED	RAKIBA SULTANA <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
24	AB/3393/2022 FIXED	NEWAJUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR K BHUYAN	PP, ASSAM
25	AB/3395/2022 FIXED	ABDUR RASID @ ABDUL ROSHID @ ROSHID ALI <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM

**ORDERS**

26	Crl.A./32/2020 WITH LCR 4 FILES	SRI RAJESH NARAH @ SANJU <b>Versus</b> THE STATE OF ASSAM AND ANR	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	PP, ASSAM
27	CRL.A(J)/90/2020 WITH OFFICE NOTE, LCR 5 FILES, P.B.-1	KALICHARAN GOWALA <b>Versus</b> THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
28	CRL.A(J)/5/2021 WITH OFFICE NOTE, LCR 3 FILES, P.B.-1	NAKUL BORO <b>Versus</b> THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
29	CRL.A(J)/38/2021 WITH OFFICE NOTE	SMT. ANJANA BASUMOTARY <b>Versus</b> THE STTE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
30	I.A.(Crl.)/349/2021 WITH LCR 5 FILES, P.B.-1 <b>in</b> Crl.A./143/2021 <b>WITH</b> Crl.A./143/2021	JOYNUL HOQUE BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A Z AHMED M J ABEDIN	PP, ASSAM
		JOYNUL HOQUE BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A Z AHMED M J ABEDIN	PP, ASSAM
31	Crl.A./48/2022 WITH OFFICE NOTE	JOYTON BEGUM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MS F BEGUM	PP, ASSAM
32	Crl.A./50/2022 WITH OFFICE NOTE, LCR 3 FILES	JAYNAL ABEDIN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P K DAS MR. M BARUAH	PP, ASSAM
33	I.A.(Crl.)/179/2022 WITH LCR 7 FILES <b>in</b> Crl.A./64/2022 <b>WITH</b> Crl.A./64/2022	TAPAN HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. U K BARMAN MR H ALI MR. R KONWAR	PP, ASSAM
		TAPAN HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. U K BARMAN MR H ALI MR. R KONWAR	PP, ASSAM
34	Crl.A./212/2022 LCR 5 FILES, WITH OFFICE NOTE	RAJIB GOGOI @ MONTU GOGOI . <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
35	Crl.A./239/2022 WITH OFFICE NOTE, LCR 5 FILES	ASHIK BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. S KANUNGOE MS. N GOGOI	MS M DAS(R-2) MS M DAS(R-2) MR. P SAIKIA (R-2) PP, ASSAM
36	Crl.Rev.P./281/2022 B/O	ABDUR REZZAK BHUYAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
37	I.A.(Crl.)/703/2022 WITH LCR 4 FILES <b>in</b> Crl.A./121/2022 <b>WITH</b> Crl.A./121/2022	BINARAM GOHAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D HUSSAIN	PP, ASSAM
		BINARAM GOHAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	MR. A BURAGOHAIN MR M CHETIA PP, ASSAM
38	Crl.Pet./1050/2022 WITH LCR 4 FILES, FIXED	SURAJ NATH CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	PP, ASSAM
<b>HEARING</b>				
39	Crl.Rev.P./194/2017 B/O	ZAHIDUZZAMAN <b>Versus</b> KHUSHIDA PARVEEN PRODHANY	MR.M U MAHMUD MR.S ISLAM MS.C KALITA MR.S HAQUE MS.A DAS MR.M ALI	MSK GOSWAMI MR.R GOSWAMI MS.P KALITA
40	Crl.Rev.P./441/2022 FIXED	ABDUL MAJID <b>Versus</b> UNION OF INDIA AND ANR	MR. A AHMED MR. I U CHOWDHURY U U KHAN	MR. S C KEYAL SC, DRI

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LEAVE NOTE OF ADVOCATES FOR 25/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR J SHARMA	21-11-2022	To	20-12-2022
8)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
9)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
10)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
11)	MR B SINHA	19-11-2022	To	03-12-2022
12)	MR. M SARANIA	21-11-2022	To	25-11-2022
13)	MR. S P ROY	21-11-2022	To	08-12-2022
14)	MR S S SHARMA	21-11-2022	To	25-11-2022
15)	MS L SHARMA	21-11-2022	To	25-11-2022
16)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
17)	MR. H. BURAGOHAİN	21-11-2022	To	25-11-2022
18)	MS R SAHA	21-11-2022	To	25-11-2022
19)	MR A GOENKA	21-11-2022	To	30-11-2022
20)	MR R GOENKA	21-11-2022	To	30-11-2022
21)	MR. M MAHANTA	22-11-2022	To	02-12-2022
22)	MS. S BHUYAN	23-11-2022	To	26-11-2022
23)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
24)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
25)	MR. R L YADAV	25-11-2022	To	02-12-2022
26)	MS. K YADAV	25-11-2022	To	02-12-2022